

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|-------------------|--|-----------------------------------|---------------------------------------|
| 1 | D-BLAPL/836/2024 | PAKU PATEL@DILESWAR NAIK VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | AMBABHONA /142 /2023 () // |
| 2 | D-BLAPL/838/2024 | PRAHALLAD MESUA VS STATE OF ODISHA | SITAKANTA HOTA VS | EOW,BHUBANESWAR /11 /2021 () // |
| 3 | D-BLAPL/839/2024 | BASANTA KANHAR VS STATE OF ODISHA | SK. ZAFARULLA VS | THAKURGARH /292 /2023 () // |
| 4 | D-BLAPL/846/2024 | SUBASISH SWAIN @ SHAKTI VS STATE OF ODISHA | PRAFULLA KUMAR KHATEI VS | KHURDA MODEL /825 /2023 () // |
| 5 | D-BLAPL/850/2024 | BHAGABAN PRADHAN VS STATE OF ODISHA | PRAJIT KUMAR PRADHAN VS | CHARMAL /17 /2023 () // |
| 6 | D-BLAPL/852/2024 | SANKAR DIGAL VS STATE OF ODISHA | RAMESH CHANDRA MOHANTY VS | SARANGADA /56 /2023 () // |
| 7 | D-BLAPL/853/2024 | RANJAN KUMAR MALLICK @ JUNGE @ RANJAN MALLICK VS STATE OF ODISHA | AMITAV TRIPATHY VS | / /0 () // |
| 8 | D-BLAPL/854/2024 | GOBARDHAN BEMAL@KHENA VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | TUREIKELA /68 /2022 () // |
| 9 | D-BLAPL/855/2024 | SANTOSH NAHAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | POLASARA PS /34 /2020 () // |
| 10 | D-BLAPL/857/2024 | MOHAN CHARAN SAHANI @ MOHANI VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | KUJANGA /440 /2023 () // |
| 11 | D-BLAPL/858/2024 | SIBA NAIK @ BHOLA VS STATE OF ODISHA | SUBHASISH SATAPATHY VS | BHANJANAGAR /1055 /2023 () // |

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|----|-------------------|---|---------------------------|---|
| 12 | D-BLAPL/860/2024 | SAJAN BEHERA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MARSHAGHAI /336 /2023 () // |
| 13 | D-BLAPL/872/2024 | SK. RAJAK ALLI VS STATE OF ODISHA | CHHABI BEHERA VS | //0 () // |
| 14 | D-BLAPL/880/2024 | PRAMOD KUMAR BEHERA VS STATE OF ODISHA | PRAKASH KUMAR BEURA VS | NANDANKANAN /174 /2023 () // |
| 15 | D-BLAPL/881/2024 | PRSANTA KUMAR BEHERA VS STATE OF ODISHA | BISWABHUSAN DAS VS | JAGATSINGPUR /199 /2022 () // |
| 16 | D-BLAPL/883/2024 | CHANDRA KHASALA @ KHOSLA VS STATE OF ODISHA | DIGAMBAR SETHI VS | BOIPARIGUDA /128 /2022 () // |
| 17 | D-BLAPL/885/2024 | ABELA BEERO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | //0 () // |
| 18 | D-BLAPL/886/2024 | SK. YARUL VS STATE OF ODISHA | SUJIT KUMAR PATNAIK VS | BADABAZAR /94 /2022 () // |
| 19 | D-BLAPL/887/2024 | GOURA MANDOL VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | //0 () // |
| 20 | D-BLAPL/888/2024 | NIGAMANANDA KHILLAR VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | CYBER CRIME AND ECONOMIC OFFENCES /10 /2023 () // |
| 21 | D-BLAPL/889/2024 | BAJI GAMANGO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | MOHANA /207 /2023 () // |
| 22 | D-BLAPL/891/2024 | PRAKASH MALI VS STATE OF ODISHA | SRIKANTA PANDA VS | BADAGODA P.S. /361 /2023 () // |
| 23 | D-BLAPL/894/2024 | SANTOSH KUMAR BISOIYI @ MANTU | BIKRAM SENAPATI | KODALA /500 /2023 |

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| | | VS | VS | () |
| 24 | D-BLAPL/895/2024 | STATE OF ODISHA NISHIKANTA NAYAK | BIKRAM SENAPATI | // KODALA /500 /2023 |
| | | VS | VS | () |
| 25 | D-BLAPL/896/2024 | STATE OF ODISHA GOSTHA CHANDRA PADHI | BIKRAM SENAPATI | // KODALA /500 /2023 |
| | | VS | VS | () |
| 26 | D-BLAPL/897/2024 | STATE OF ODISHA MOHIT SETH | BIKRAM SENAPATI | // BELPARA /24 /2023 |
| | | VS | VS | () |
| 27 | D-BLAPL/898/2024 | STATE OF ODISHA SRIKANTA KUMAR @ SRIKANT PANDA | BIKRAM SENAPATI | // KODALA /500 /2023 |
| | | VS | VS | () |
| 28 | D-BLAPL/899/2024 | STATE OF ODISHA KASHINATH BEHERA | SUMIT SEKHAR PATTANAIAK | // BALIPATNA /197 /2020 |
| | | VS | VS | () |
| 29 | D-BLAPL/900/2024 | STATE OF ODISHA PRIT KUMAR PANIGRAHI @ CHIKU | TUSAR KUMAR MISHRA | // TITILAGARH /142 /2022 |
| | | VS | VS | () |
| 30 | D-BLAPL/901/2024 | STATE OF ODISHA GHENA BADANAYAK | PRASANTA KUMAR NANDA | // MUDULIPODA /107 /2023 |
| | | VS | VS | () |
| 31 | D-BLAPL/902/2024 | STATE OF ODISHA SUNITA PRADHAN | SUCHIT KUMAR NAYAK | // //0 |
| | | VS | VS | () |
| 32 | D-BLAPL/903/2024 | STATE OF ODISHA TAPAN KUMAR PRUSTY | BHABANI PRASAD PRADHAN | // KHURDA SADAR /221 /2023 |
| | | VS | VS | () |
| 33 | D-BLAPL/905/2024 | STATE OF ODISHA PUNA PRADHAN | SURYAKANTA DWIBEDI | // BALLIGUDA /134 /2023 |
| | | VS | VS | () |
| 34 | D-BLAPL/907/2024 | STATE OF ODISHA TAPAN KUMAR PRADHAN | SURYAKANTA DWIBEDI | // K.NUAGOAN /67 /2023 |
| | | VS | VS | () |

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| 35 | D-BLAPL/913/2024 | STATE OF ODISHA SANTOSH KUMAR DAS VS | SAPAN KUMAR LENKA VS | // / /0 () |
| 36 | D-BLAPL/915/2024 | STATE OF ODISHA DILLIP KUMAR BEHERA VS | RAKESH KUMAR MALLICK VS | // TOMANDO /215 /2023 () |
| 37 | D-BLAPL/919/2024 | STATE OF ODISHA JYOTI PRAKAS MISHRA VS | SUSANTA SEKHAR PARIDA VS | // CYBER CRIME AND ECONOMIC OFFENCES /10 /2023 () |
| 38 | D-BLAPL/925/2024 | STATE OF ODISHA PRAFULLA PUTHAL VS | BISHNU PRASAD PRADHAN VS | // SIMULIA /349 /2023 () |
| 39 | D-BLAPL/926/2024 | STATE OF ODISHA DAKA @ TUNA SWAIN VS | ANITA SAHOO VS | // GANIA /82 /2023 () |
| 40 | D-BLAPL/934/2024 | STATE OF ODISHA SANJAY LAKRA VS | ANITA DASH VS | // CHANDIPOSH PS /64 /2023 () |
| 41 | D-BLAPL/938/2024 | STATE OF ODISHA BRAHMA @ JASOBANTA MOHANTY VS | KIRTAN DANG VS | // BOLANGIR TOWN /565 /2022 () |
| 42 | D-BLAPL/942/2024 | STATE OF ODISHA MURARI KUMAR VS | SHUBHENDU KUMAR PARIDA VS | // / /0 () |
| 43 | D-BLAPL/945/2024 | STATE OF ODISHA RAJENDRA @ SHIBA TELENGA @ KUDA VS | SK. ZAFARULLA VS | // MANAMUNDA /150 /2021 () |
| 44 | D-BLAPL/946/2024 | STATE OF ODISHA PRAMOD RANJAN PANDA VS | SK. ZAFARULLA VS | // NANDANKANAN /174 /2023 () |
| 45 | D-BLAPL/948/2024 | STATE OF ODISHA BABU @ SUBHAM CHOUDHURY VS STATE OF ODISHA | PRATYUSHA NAIDU VS | // GOSANINUAGAM /322 /2023 () // |

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| 46 | D-BLAPL/949/2024 | KUNI BHUYAN VS STATE OF ODISHA | KURESH PRASAD DASH VS | KABISURYANAGAR /540 /2023 () // |
| 47 | D-BLAPL/950/2024 | PRABHASINI BHUYAN VS STATE OF ODISHA | KURESH PRASAD DASH VS | KABISURYANAGAR /540 /2023 () // |
| 48 | D-BLAPL/951/2024 | UMESH CHANDRA RATH VS STATE OF ODISHA | PRATYUSHA NAIDU VS | GOSANINUAGAM /322 /2023 () // |
| 49 | D-BLAPL/953/2024 | RASMITA BHUYAN VS STATE OF ODISHA | KURESH PRASAD DASH VS | KABISURYANAGAR /540 /2023 () // |
| 50 | D-BLAPL/954/2024 | SEKH KARIBUL VS STATE OF ODISHA | SUSHANTA HARICHANDAN VS | / /0 () // |
| 51 | D-BLAPL/956/2024 | ARUN KUMAR NAYAK @ ARUNA NAYAK VS STATE OF ODISHA | BINAYA BHUSAN ROUSTRAY VS | KONARK /114 /2023 () // |
| 52 | D-BLAPL/958/2024 | SRINIBASH DASH VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | TANGI (KHURDA) /550 /2023 () // |
| 53 | D-BLAPL/961/2024 | JITENDRA BEHERA @ JITEN @ JITAN VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | AIR FIELD P.S. /158 /2023 () // |
| 54 | D-BLAPL/966/2024 | KRISHNA GUPTA @ KENIA VS STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA VS | BARGAON /186 /2023 () // |
| 55 | D-BLAPL/968/2024 | NIRANJAN PATTJOSHI @ KAMU VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | SPECIAL CRIME UNIT /14 /2023 () // |
| 56 | D-BLAPL/970/2024 | SUSANTA RANA VS STATE OF ODISHA | SIVA SANKAR CHAINI VS | BASUDEVPUR /704 /2023 () // |
| 57 | D-BLAPL/975/2024 | RABINDRA @ RABI PANDA | ASHOK DAS | BAIDYANATHPUR /378 /2023 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | D-BLAPL/976/2024 | SURENDRA JANI | NARASINGH BARAD | DASPALLA /114 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | D-BLAPL/982/2024 | MANASI GOCHHAYAT | BALAKRUSHNA RAY | PURI SADAR /210 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | D-BLAPL/983/2024 | TUFAN SINGH | PRAFULLA CHANDRA ACHARYA | BASTA /72 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | D-BLAPL/988/2024 | BINDU PRADHAN | SURYAKANTA DWIBEDI | BALLIGUDA /134 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | D-BLAPL/991/2024 | PURNA CHANDRA NAYAK @ PUNIA | SATYAJIT MOHAPATRA | NILGIRI /276 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | D-BLAPL/993/2024 | KANTA NAYAK | SUCHIT KUMAR NAYAK | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | D-BLAPL/999/2024 | ROSAN PADAL | BABITA SAHU | SEMILLIGUDA /120 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | D-BLAPL/1000/2024 | RAJU @ RAJESH @ SK. SARAFAT | LAXMINARAYAN PATEL | BINJHARPUR /42 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | D-CMP/1000/2024 | M/S. SURAJ MINERALS | JAGJIT SINGH CHHABRA | // |
| | | VS | VS | () |
| | | M/S. REXON STRIPS LTD. | | // |
| 67 | D-CMP/1109/2024 | PRABASINI JENA | SUBHRANSU BHUSAN MOHANTY | // |
| | | VS | VS | () |
| | | BANKIM KUMAR JENA | | // |
| 68 | D-CMP/1196/2024 | BIJAYA KUMAR DAS | BANSHIDHAR BAUG | // |
| | | VS | VS | () |

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| 69 | D-CMP/1201/2024 | BIDULATA DAS GANGALATA @ GANGA BHAGAT VS | AMIT PRASAD BOSE VS | // // 0 |
| 70 | D-CMP/1203/2024 | GANESWAR SAHOO KRUSHNA MOHAN SAHOO VS | PANCHANAN PANIGRAHI VS | // // 0 |
| 71 | D-CMP/1212/2024 | COLLECTOR DHENKANAL BIDYADHAR ROUT VS | SRINIBASH SATAPATHY VS | // // 0 |
| 72 | D-CMP/1217/2024 | THE LAND ACQUISITION OFFICER, SAMBALPUR MALATI NAYAK VS | SIDHARATHA MISHRA-1 VS | // // 0 |
| 73 | D-CONTC/1012/2024 | RUDRA PRASAD KAR BANOJ KUMAR JENA VS | ADV. VS | // // 0 |
| 74 | D-CONTC/1016/2024 | ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPT. KAILASH CHANDRA PARIJA VS | S.S.RAY (2) VS | // // 0 |
| 75 | D-CONTC/1043/2024 | SUPERINTENDENT OF POLICE, KHURDA SIBA PRASAD RAY VS | ADV. VS | // // 0 |
| 76 | D-CONTC/1046/2024 | NARAHARI SETHY, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK HARIHAR SINGH VS | ADV. VS | // // 0 |
| 77 | D-CONTC/1051/2024 | DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE DEPT. CHOUDHURY DEBENDRANATH DAS VS | SANTOSH KUMAR SWAIN VS | // // 0 |
| 78 | D-CONTC/1059/2024 | NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR DEBENDRA KUMAR GIRI VS | DHANESWAR BEHERA VS | // // 0 |
| 79 | D-CONTC/1075/2024 | GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR P.RAKESH KUMAR DORA VS | ADV. VS | // // 0 |
| | | ARUN KUMAR SARANGI, I.P.S. | | // |

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| 80 | D-CONTC/1076/2024 | PRAFULLA CHANDRA PATI VS ROOPA ROSHAN SAHOO, IAS | ADV. VS | // 0 // |
| 81 | D-CONTC/1080/2024 | BIPIN BIHARI NAYAK VS SUJATA R. KARTHIKEYAN, IAS | HARIPAD MOHANTY VS | // 0 // |
| 82 | D-CONTC/1085/2024 | DR. SRUTIRUPA PANDA VS ASWATHY S., I.A.S. | SRIDHAR RATH VS | // 0 // |
| 83 | D-CONTC/1088/2024 | RATNAKAR PATTNAIK VS BHAKTA RANJAN MOHANTY, E.I.C. WATER RESOURCES DEPT. | ADV. VS | // 0 // |
| 84 | D-CONTC/1090/2024 | KSHIROD KUMAR ROUT VS AJAYA KUMAR MOHANTY, O.A.S. | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 85 | D-CONTC/1093/2024 | RAMESH CHANDRA ROUT VS AJAY KUMAR MOHANTY, O.A.S. | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 86 | D-CONTC/1098/2024 | PRAMOD KUMAR PATRO VS SALINI PANDIT, I.A.S. | ADV. VS | // 0 // |
| 87 | D-CONTC/1100/2024 | SAMIR PAIK VS MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH | ADV. VS | // 0 // |
| 88 | D-CONTC/1103/2024 | GANGADHAR JAGADALLA VS MITRABHANU KACHHAP, D.E.O., BARGARH | ADV. VS | // 0 // |
| 89 | D-CONTC/1107/2024 | RANJEET RANJAN BEHERA VS NARASINGHA BHOL, I.P.S. | SAIBRATA RATH VS | // 0 // |
| 90 | D-CONTC/1110/2024 | KEDARNATH NAYAK VS ASWATHY S., SECY., SCHOOL AND MASS EDUCATION, ODISHA, BBSR. | ADV. VS | // 0 // |
| 91 | D-CONTC/1111/2024 | AMIYARANJAN PANI | ADV. | // |

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| | | VS | VS | 0 |
| 92 | D-CONTC/1114/2024 | PRATIVA MANJARI DAS, D.E.O., BALASORE | | // |
| | | SURYAMANI NAYAK | ADV. | // |
| | | VS | VS | 0 |
| 93 | D-CONTC/1124/2024 | ARAVIND ABGRAWAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT., ODISHA, BBSR. | | // |
| | | HARE KRUSHNA JENA | ADV. | // |
| | | VS | VS | 0 |
| 94 | D-CONTC/1127/2024 | LLINGARAJ PANDA, IAS | | // |
| | | BISWANATH MURMU | ADV. | // |
| | | VS | VS | 0 |
| 95 | D-CONTC/1129/2024 | LINGARAJ PANDA, IAS | | // |
| | | SUDHAMAY JENA | ADV. | // |
| | | VS | VS | 0 |
| 96 | D-CONTC/1132/2024 | LINGARAJ PANDA, IAS | | // |
| | | ARJUN KUMAR PRADHAN | adv. | // |
| | | VS | VS | 0 |
| 97 | D-CONTC/1133/2024 | LINGARAJ PANDA, IAS | | // |
| | | SIDHESWAR PANDA | ADV. | // |
| | | VS | VS | 0 |
| 98 | D-CONTC/1134/2024 | LLINGARAJ PANDA, IAS | | // |
| | | SUNANDA KUMAR BAUG | ADV. | // |
| | | VS | VS | 0 |
| 99 | D-CONTC/1135/2024 | LINGARAJ PANDA, IAS | | // |
| | | BICHITRA DEI | adv. | // |
| | | VS | VS | 0 |
| 100 | D-CONTC/1142/2024 | KULWANT SINGH, A.G. OF ORISSA (A AND E), BBSR. | | // |
| | | RAMA CHANDRA NEPAK | PRADEEP KUMAR MAHAPATRA | // |
| | | VS | VS | 0 |
| 101 | D-CONTC/1146/2024 | SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT. | | // |
| | | TANUJA KARTIK | PRADEEP KUMAR MAHAPATRA | // |
| | | VS | VS | 0 |
| 102 | D-CONTC/1153/2024 | SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT. | | // |
| | | BIGYAN KUMAR BISWAL | ADV. | // |
| | | VS | VS | 0 |

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| 103 | D-CONTC/1158/2024 | SUSANT KUMAR DASH, DIRECTOR , SECONDARY EDUCATION, BBSR BIDYUT BISWAS VS | PRADEEP KUMAR MAHAPATRA VS | // // 0 |
| 104 | D-CONTC/1170/2024 | SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT. BAIKUNTHA PRADHAN VS | ADV. VS | // // 0 |
| 105 | D-CONTC/1171/2024 | ABHINAV SONKAR, I.P.S. ASUTOSHA BEHERA VS | ADV. VS | // // 0 |
| 106 | D-CONTC/1173/2024 | DR. ARAVIND PADHEE, I.A.S. PRANATI NAYAK VS | ADV. VS | // // 0 |
| 107 | D-CONTC/1184/2024 | ASWATHY S., I.A.S. ALIZAN KHAN VS | SANJIB KUMAR SAHU VS | // // 0 |
| 108 | D-CONTC/1185/2024 | VIJAY AMRUTA KULANGE, I.A.S. ARATI CHOUDHURY VS | SUSANTA KUMAR DASH VS | // // 0 |
| 109 | D-CONTC/1192/2024 | DILLIP KUMAR SAHOO, O.A.S. PRASANTA KUMAR KANUNGO VS | ADV. VS | // // 0 |
| 110 | D-CONTC/1209/2024 | BISIKESAN DEHURY, O.A.S. MAMINA MALLICK VS | ADV. VS | // // 0 |
| 111 | D-CONTC/1233/2024 | MIHIR KUMAR PANDA, SUPTD. OF POLICE (RURAL), CUTTACK NARASINGH DASH VS | AJAY KUMAR TRIPATHY VS | // // 0 |
| 112 | D-CONTC/1234/2024 | KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK KHIROD KUMAR MOHAPATRA VS | AJAY KUMAR TRIPATHY VS | // // 0 |
| 113 | D-CONTC/1235/2024 | KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK SUDHAKAR SWAIN VS | AJAY KUMAR TRIPATHY VS | // // 0 |
| | | KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACKL | | // |

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| 114 | D-CONTC/1236/2024 | NARENDRA KUMAR BARIK VS KRUSHNA CHANDRA NAYAK, D.E.O., CUTTACK | AJAY KUMAR TRIPATHY VS | // 0 // |
| 115 | D-CONTC/1237/2024 | SABITA DASH VS DR. ARABINDA KUMAR PADHEE, IAS | ADV. VS | // 0 // |
| 116 | D-CONTC/1238/2024 | NIRODA NALINI DASH VS DR. ARABINDA KUMAR PADHEE, IAS | ADV. VS | // 0 // |
| 117 | D-CONTC/1239/2024 | SASMITA MOHANTY VS DR. ARABINDA KUMAR PADHEE, IAS | ADV. VS | // 0 // |
| 118 | D-CONTC/1240/2024 | PRATIMA KHANDAYATRAY VS DR. ARABINDA KUMAR PADHEE, IAS | ADV. VS | // 0 // |
| 119 | D-CRLA/842/2024 | SUNAKAR ROUT VS STATE OF ODISHA(VIG.) | DIPTI RANJAN BHOKTA VS | KORAPUT VIGILANCE /48 /2014 0 // |
| 120 | D-CRLA/848/2024 CRLA/14/2024 | LAXMI NARAYAN SATPATHY VS STATE OF ODISHA(VIG.) | SHUBHENDU KUMAR PARIDA VS | BHUBANESWAR VIGILANCE /4 /2013 A.D.J. _ SPL..JUDGE (VIG.),BHUBANESWAR(Khord TR/0000049/2013 |
| 121 | D-CRLA/851/2024 | BAGURU @ BABRU @ BABURU NAHAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | POLASARA PS /216 /2019 0 // |
| 122 | D-CRLA/863/2024 CRLA/13/2024 | SANGRAM JENA@NAYA VS SULOCHANA MALLICK | MANORANJAN KHATUA VS PARTHA SARATHI NAYAK,R.BEHERA,U.SAMAL,J.SAR | BARI /112 /2013 A.D.J.,JAJPUR(Jajapur) CTA/000189/2016 |
| 123 | D-CRLA/893/2024 | HIMANSU SAHOO VS STATE OF ODISHA | PRABHAT KUMAR DAS VS | BALICHANDRAPUR /4 /2019 0 // |
| 124 | D-CRLA/908/2024 | SK. NANA @ SK. SADIK QUADIR VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | MANGALPUR /318 /2019 0 // |
| 125 | D-CRLA/909/2024 | SHANKAR KISHAN | UMA SHANKAR PATEL | SAMBALPUR VIGILANCE /35 /2009 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|---------------------------------------|--------------------------|------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 126 | D-CRLA/937/2024 | MITU @ MURALI SAHU | TAPAS KUMAR ACHARYA | BERHAMPUR SADAR /57 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 127 | D-CRLA/944/2024 | SAIYED SHAHBAAZ NAQVI @ SHAHBAJ NAQVI | SURYAKANTA DWIBEDI | EOW,BHUBANESWAR /7 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA (OPID) | | // |
| 128 | D-CRLA/1004/2024 | ASHISH MAHAPATRA | JAGANNATH BHUYAN | BALLIGUDA /303 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 129 | D-CRLMC/856/2024 | KHURSIDA KHATUN @ KURSIDA KHATUN | RAJENDRA NARAYAN ROUT | BALASORE VIGILANCE /23 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 130 | D-CRLMC/862/2024 | PAPU@BISWAJIT SARANGI | PRANAB RANJAN CHHATOI | BAIDESWAR /16 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | D-CRLMC/870/2024 | PRADIP RANA@PRADIP KU. RANA | PRADEEP KUMAR MOHANTY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | D-CRLMC/876/2024 | KUNI@GOUTAM JENA | CHHABI BEHERA | JATNI P.S. /102 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 133 | D-CRLMC/914/2024 | ANIRUDHA BISHI | SURYAKANTA DWIBEDI | TITILAGARH /120 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 134 | D-CRLMC/920/2024 | DR. BRAJA SUNDAR SWAIN | SARADA PRASAD DASH | KHAIRA /198 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | D-CRLMC/952/2024 | SURYA PRAKASH BEHERA | MANAS KUMAR CHAND | RANPUR /120 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 136 | D-CRLMC/963/2024 | AVAYA KUMAR SAHOO | DURGA PRASAD DHAL | MANCHESWAR P.S. /169 /2020 |
| | | VS | VS | () |

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| 137 | D-CRLMC/973/2024 | STATE OF ODISHA BAPU MOHARANA@SUBHRANSU RANJAN MOHARANA VS | SUSANTA KUMAR BARAL VS | // / /0 () |
| 138 | D-CRLMC/979/2024 | STATE OF ODISHA JITU@SANJAYA KUMAR NAYAK VS | SUSANTA KUMAR BARAL VS | // ATHGARH /237 /2019 () |
| 139 | D-CRLMC/990/2024 | STATE OF ODISHA TAPAN BEHERA VS | GHANASHYAM MUDULI VS | // KHUNTUNI /142 /2022 () |
| 140 | D-CRLMC/998/2024 | STATE OF ODISHA LAXMIKANTA BAGHA VS | BAIJAYANTI MOHANTY VS | // / /0 () |
| 141 | D-CRLMC/1001/2024 | STATE OF ODISHA SUBASH CHANDRA PARIDA VS | SASHI BHUSAN PANDA VS | // BHADRAK RURAL /470 /2017 () |
| 142 | D-CRLMP/837/2024 | STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS | NIRANJAN PANDA VS | // / /0 () |
| 143 | D-CRLMP/864/2024 | STATE OF ODISHA SUBRAT BEHERA VS | BYOMAKESH TRIPATHY VS | // / /0 () |
| 144 | D-CRLMP/865/2024 | STATE OF ODISHA BIKASH BEHERA VS | BYOMAKESH TRIPATHY VS | // / /0 () |
| 145 | D-CRLMP/867/2024 | STATE OF ODISHA RUDRANI NAIK VS | BYOMAKESH TRIPATHY VS | // / /0 () |
| 146 | D-CRLMP/869/2024 | STATE OF ODISHA LAXMI KANTA MAHAPATRA VS | BYOMAKESH TRIPATHY VS | // / /0 () |
| 147 | D-CRLMP/875/2024 | STATE OF ODISHA AKSHYA CHANDRA PARIDA VS UNION OF INDIA | PRAKASH KUMAR MISHRA VS | // / /0 () // |

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| 148 | D-CRLMP/882/2024 | GHANASHYAM JENA VS THE PRINCIPAL SECRETARY, BBSR | DEBASISH PATNAIK VS | //0 0 // |
| 149 | D-CRLMP/980/2024 | DHIRENDRA KUMAR MALLIK VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | //0 0 // |
| 150 | D-CRLREV/845/2024 | INDU BHUSAN DAS VS STATE OF ODISHA(VIG.) | DIPTI RANJAN BHOKTA VS | BHUBANESWAR VIGILANCE /35 /2022 0 // |
| 151 | D-CRLREV/932/2024 | MANORANJAN NANDA VS BIJAYA KUMAR ACHARYA | JNYANANANDA PANDA VS | //0 0 // |
| 152 | D-CRLREV/935/2024 | JHARANA NATH VS STATE OF ODISHA | SUJIT KUMAR DAS VS | GONDIA /161 /2022 0 // |
| 153 | D-FAO/1224/2024 | SASMITA BISWAL VS UNION OF INDIA | DEBASISH PATNAIK VS | // 0 // |
| 154 | D-FAO/1232/2024 | PUSPANJALI BISWAL VS UNION OF INDIA | DEBASISH PATNAIK VS | // 0 // |
| 155 | D-ITA/987/2024 | PRINCIPAL COMMNR OF INCOME TAX-1, KHURDHA. VS KISHORE KUMAR MOHAPATRA | TUSHAR KANTI SATAPATHY, SR.S.C(I.T) VS | // 0 // |
| 156 | D-ITA/1041/2024 | PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESWAR VS SEKHAR KUMAR MOHAPATRA | TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS | // 0 // |
| 157 | D-ITA/1042/2024 | PRINCIPAL COMMISSIONER OF INCOME TAX-1,BHUBANESWAR VS KUNTALA MOHAPATRA | TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS | // 0 // |
| 158 | D-JCRLA/877/2024 JCRLA/4/2024 | RANJIT MOHANTY@BUDHA@BABU VS STATE OF ODISHA | ADV. VS | PATNA /43 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000041/2022 |
| 159 | D-JCRLA/878/2024 | CHATURBHUJA PATRA@BHUJA | ADV. | DAITARI /7 /2021 |

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| | JCRLA/5/2024 | VS STATE OF ODISHA | VS | AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000011/2021 |
| 160 | D-MACA/1029/2024 | SURENDRA BHOI VS BOLLI MAHENDER | PRADEEP KUMAR MISHRA VS | // 0 // |
| 161 | D-MACA/1092/2024 | DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD. VS SOUDAMINI SAHOO | SUBRAT SATPATHY VS | // 0 // |
| 162 | D-MACA/1164/2024 | SANTOSH JENA VS JAYANT KUMAR GHADEI | SASMITA NAYAK VS | // 0 // |
| 163 | D-MATA/1204/2024 | SASMITARANI PATTNAIK VS MANORANJAN PATTNAIK | GAGAN BIHARI SINGH VS | // 0 // |
| 164 | D-RFA/981/2024 RFA/1/2024 | LALIT SA @ LALIT MOHAN SA VS CHITRASEN BISWAL | MAHENDRA KUMAR PRADHAN VS | // CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) CS/0000357/2012 |
| 165 | D-RPFAM/1068/2024 | TRINATH MOHANTY VS LAXMIPRIYA MOHANTY | RANJIT MOHANTY VS | // 0 // |
| 166 | D-RPFAM/1187/2024 | ANUROOP NAYAK VS SAGARIKA MUDULI | AJAY KUMAR NAYAK VS | // 0 // |
| 167 | D-RSA/1106/2024 | BASANTA GOCHHAYAT VS MATRU PRASAD MISHRA | SURESH KUMAR MISHRA VS | // 0 // |
| 168 | D-TRP(C)/1136/2024 | DEBASMITA SWAIN VS MITHUN KUMAR JENA | AMIYA KUMAR TARAI VS | // 0 // |
| 169 | D-WA/1006/2024 | RAMESH CHANDRA JENA VS UNION OF INDIA | VS | // 0 // |
| 170 | D-WA/1123/2024 | STATE OF ODISHA VS | AMIYA KUMAR MISHRA, A.G.A. VS | // 0 |

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| 171 | D-WA/1150/2024 | CHANDRA SEKHAR SAMAL STATE OF ODISHA VS SANATAN LENKA | MANOJA KUMAR KHUNTIA, A.G.A. VS | // // 0 // |
| 172 | D-WA/1151/2024 | STATE OF ODISHA VS ROSALIN DAS | RABI NARAYAN MISHRA,A.G.A. VS | // // 0 // |
| 173 | D-WA/1165/2024 | STATE OF ODISHA VS BABAJI CHARAN PATRA | DHANANJAYA MUND, A.G.A. VS | // // 0 // |
| 174 | D-WA/1166/2024 | STATE OF ODISHA VS KESHAB CHANDRA JENA | DHANANJAYA MUND,A.G.A. VS | // // 0 // |
| 175 | D-WA/1169/2024 | STATE OF ODISHA VS SUDARSAN PARIDA | AJODHYA RANJAN DAS,A.G.A. VS | // // 0 // |
| 176 | D-WA/1180/2024 | STATE OF ODISHA VS DR. TRUPTIRANI NAYAK | H.M. DHAL, A.G.A. VS | // // 0 // |
| 177 | D-WA/1188/2024 | STATE OF ODISHA VS NARMADA DAS | RABI NARAYAN MISHRA,A.G.A. VS | // // 0 // |
| 178 | D-WA/1202/2024 | STATE OF ODISHA VS ASHOK KUMAR DASH | DHANANJAYA MUND,A.G.A. VS | // // 0 // |
| 179 | D-WP(C)/982/2024 WP(C)/335/2024 | PC ENTERPRISES, BBSR VS AO, PNB, CIRCLE SASTRA CENTRE, BBSR | ANUPAM RATH VS | // // 0 // |
| 180 | D-WP(C)/983/2024 | SUMAGNA PANDA VS AO, PNB, ZONAL BANK, BBSR | SANTOSH CHANDRA ATABUDHI VS | // // 0 // |
| 181 | D-WP(C)/984/2024 WP(C)/398/2024 | GAUTAM SAHOO VS STATE OF ODISHA | PRATIK DASH VS | // // 0 // |

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| 182 | D-WP(C)/985/2024 | PRATAP KUMAR MALLICK VS GEET ROSALINI | SATYA NARAYAN MISHRA 4 VS | // 0 // |
| 183 | D-WP(C)/986/2024 | LAXMI NARAYAN PANDA VS CHAIRMAN, ORISSA LIFT IRRIGATION CORP. LTD., BBSR | LALATENDU SAMANTARAY VS | // 0 // |
| 184 | D-WP(C)/988/2024 | MIR. IBRAHIM ALI VS STATE OF ORISSA | SEVATI SOREN VS | // 0 // |
| 185 | D-WP(C)/989/2024 | SANDHYARANI NAYAK VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 186 | D-WP(C)/990/2024 | TARINI PRASAD SINGH VS STATE OF ODISHA | BUDHADEV ROURTRAY VS | // 0 // |
| 187 | D-WP(C)/991/2024 | DILLIP KUMAR ROUT VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 188 | D-WP(C)/992/2024 | HARAMOHAN BISWAL VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 189 | D-WP(C)/993/2024 | ALOK RANJAN MOHAPATRA VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | // 0 // |
| 190 | D-WP(C)/994/2024 | TUKU JENA VS COLLECTOR, KEONJHAR | BHASKAR CHANDRA PANDA VS | // 0 // |
| 191 | D-WP(C)/995/2024 | PRADEEP KUMAR HOTA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 192 | D-WP(C)/996/2024 | SANJULATA BARIK VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 193 | D-WP(C)/997/2024 | AJITA KUMAR SAHOO | NIROD KUMAR SAHU | // |

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|-----|-------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 194 | D-WP(C)/998/2024 | COLLECTOR, NAYAGARH SUNANDA SUKLA | DURGA PRASAD PATNAIK | // |
| | | VS | VS | 0 |
| 195 | D-WP(C)/999/2024 | STATE OF ODISHA SUDHIR KUMAR PATEL | PRASANTA KUMAR SATAPATHY | // |
| | | VS | VS | 0 |
| 196 | D-WP(C)/1001/2024 | STATE OF ODISHA JEEBAN SANGRAM MISHRA | SUBAS CHANDRA DAS | // |
| | | VS | VS | 0 |
| 197 | D-WP(C)/1002/2024 | STATE OF ODISHA SABITA PRADHAN | ACHYUTANANDA PATTANAİK | // |
| | | VS | VS | 0 |
| 198 | D-WP(C)/1003/2024 | STATE OF ODISHA DR. NEELIMA KATTI | SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| 199 | D-WP(C)/1004/2024 | STATE OF ODISHA BASANTA KUMAR BEHERA | SUBHENDU KUMAR PARIDA | // |
| | | VS | VS | 0 |
| 200 | D-WP(C)/1005/2024 | STATE OF ODISHA DR. RADHA CHARAN SAHU | SANJIB SWAIN | // |
| | | VS | VS | 0 |
| 201 | D-WP(C)/1007/2024 | STATE OF ODISHA ARJUNA CHARAN PATRA | GOPAL KRUSHNA MOHANTY | // |
| | | VS | VS | 0 |
| 202 | D-WP(C)/1008/2024 | STATE OF ODISHA GOLEKH DAS | DURGA PRASAD PATNAIK | // |
| | | VS | VS | 0 |
| 203 | D-WP(C)/1009/2024 | STATE OF ODISHA SRIKANTA KUMAR PANDA | DHANESWAR BEHERA | // |
| | | VS | VS | 0 |
| 204 | D-WP(C)/1010/2024 | STATE OF ODISHA JAYAKRISHNA MAHAKUR | KAUSHIK SWAIN | // |
| | | VS | VS | 0 |

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| 205 | D-WP(C)/1011/2024 | STATE OF ODISHA RAMA DEI @ NAIK VS UNION OF INDIA | JUDHISTHIR SAHOO VS | // // 0 // |
| 206 | D-WP(C)/1013/2024 | SUSILA BEHERA VS THE REGIONAL MANAGER, SBI, BBSR | JUDHISTHIR SAHOO VS | // 0 // |
| 207 | D-WP(C)/1014/2024 | PRABHAS RANJAN KHAMARI VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 208 | D-WP(C)/1015/2024 | BABULI RAO VS STATE OF ORISSA | PRITAM KUMAR MOHANTY VS | // 0 // |
| 209 | D-WP(C)/1017/2024 | PARIKHITA BARIK VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 210 | D-WP(C)/1018/2024 | MATIA SAHOO VS THE LEGAL MANAGER, CHOLAMANDALAM M.S. GENERAL INSURANCE CO. LTD., BBSR | JUDHISTHIR SAHOO VS | // 0 // |
| 211 | D-WP(C)/1019/2024 | SABITA RANI OJHA VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 212 | D-WP(C)/1020/2024 | BULA BAHADUR VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 213 | D-WP(C)/1021/2024 | NABIN KUMAR SAHU VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 214 | D-WP(C)/1022/2024 | SANTOSH KUMAR MEHER VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 215 | D-WP(C)/1023/2024 | BHAGABAN MAHAPATRA VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |

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| 216 | D-WP(C)/1024/2024 | JHUNALATA ROUT VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 217 | D-WP(C)/1025/2024 | RAMASINGH MAJHI VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 218 | D-WP(C)/1026/2024 | PURNA CHANDRA BEHERA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 219 | D-WP(C)/1027/2024 WP(C)/372/2024 | M/S. SKM INFRAVENTURE PVT. LTD., KEONJHAR VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // |
| 220 | D-WP(C)/1028/2024 | NITAI MATARI VS STATE OF ODISHA | KAUSHIK SWAIN VS | // 0 // |
| 221 | D-WP(C)/1030/2024 WP(C)/386/2024 | SUDIP SAMAL VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // |
| 222 | D-WP(C)/1031/2024 | GOKULA CHANDRA MOHAPATRA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 223 | D-WP(C)/1032/2024 | PRASANTA KUMAR NAYAK VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // 0 // |
| 224 | D-WP(C)/1033/2024 | BRAJA KISHORE BEHERA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 225 | D-WP(C)/1034/2024 | PRAVAT KUMAR SAHOO VS STATE OF ORISSA | AMITAV TRIPATHY VS | // 0 // |
| 226 | D-WP(C)/1035/2024 | HARA PRASAD BHOI VS STATE OF ODISHA | KIRTAN DANG VS | // 0 // |
| 227 | D-WP(C)/1036/2024 | ANSUMAN BHOI | KIRTAN DANG | // |

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| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | D-WP(C)/1037/2024 | MANAS RANJAN MOHAPATRA | AGASTI KANUNGO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 229 | D-WP(C)/1038/2024 | SANTOSH KUMAR SAHOO | DHANESWAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | D-WP(C)/1039/2024 | LILARANI SWAIN | M.PRATAP @ PRATAP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 231 | D-WP(C)/1040/2024 | SHARAT CHANDRA NAYAK | DHANESWAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | D-WP(C)/1044/2024 | PROMOD KUMAR MOHANTY | MANAS PATI | // |
| | WP(C)/393/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | D-WP(C)/1045/2024 | KINTALA RAMA RAO | MANAS PATI | // |
| | WP(C)/396/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | D-WP(C)/1047/2024 | SETTI NILAMADHABA PATRO | MANAS PATI | // |
| | WP(C)/399/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 235 | D-WP(C)/1048/2024 | HARIS CHANDRA PANDA | MANAS PATI | // |
| | WP(C)/400/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 236 | D-WP(C)/1049/2024 | PITAMBAR BEHERA | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | D-WP(C)/1050/2024 | GOURANG CHANDRA PANIGRAHY | MANAS PATI | // |
| | WP(C)/388/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 238 | D-WP(C)/1052/2024 | NALINIKANTA BEHERA | MANAS PATI | // |
| | WP(C)/390/2024 | VS | VS | 0 |

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| 239 | D-WP(C)/1053/2024 | STATE OF ODISHA PRANAKRUSHNA ROUT VS | LALATENDU SAMAL VS | // // 0 |
| 240 | D-WP(C)/1054/2024 | ADDL. CHIEF SECY. TO GOVT. OF ODISHA, HOME DEPT., BBSR RAJAKISHOR BEHERA VS | DURLLABHA RANJAN MISHRA VS | // // 0 |
| 241 | D-WP(C)/1055/2024 | STATE OF ODISHA ASHOK KUMAR PANIGRAHI VS | SANJIB MOHANTY VS | // // 0 |
| 242 | D-WP(C)/1056/2024 | STATE OF ODISHA NARAYAN PATRA VS | GOPINATH PANDA VS | // // 0 |
| 243 | D-WP(C)/1057/2024 | STATE OF ODISHA KIRAN SANKAR MOHAPATRA VS | GOPINATH PANDA VS | // // 0 |
| 244 | D-WP(C)/1058/2024 | STATE OF ODISHA DAITARI MAJHI VS | GOPINATH PANDA VS | // // 0 |
| 245 | D-WP(C)/1060/2024 | STATE OF ODISHA GODABARISH MISHRA VS | GOPINATH PANDA VS | // // 0 |
| 246 | D-WP(C)/1061/2024 | STATE OF ODISHA UMAKANTA DALAI VS | GOPINATH PANDA VS | // // 0 |
| 247 | D-WP(C)/1062/2024 | STATE OF ODISHA SIMANCHALA HANS VS | KRISHNA CHANDRA SAHU VS | // // 0 |
| 248 | D-WP(C)/1063/2024 | STATE OF ODISHA BIRA KISHORE PARIDA VS | GOPINATH PANDA VS | // // 0 |
| 249 | D-WP(C)/1064/2024 | STATE OF ODISHA PRABODH KUMAR SAMAL VS STATE OF ODISHA | BIJAYA KUMAR BEHERA I VS | // // 0 // |

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|-----|-------------------|--|-----------------------------|--------------------------|
| 250 | D-WP(C)/1065/2024 | DAITARI MAJHI VS STATE OF ODISHA | GOPINATH PANDA VS | // 0 // |
| 251 | D-WP(C)/1066/2024 | LAIBAN HARIJAN VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 252 | D-WP(C)/1067/2024 | RAJKISHORE NAYAK VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 253 | D-WP(C)/1069/2024 | BIJAY KUMAR SAHOO VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 254 | D-WP(C)/1070/2024 | UTTAM DEBNATH VS COLLECTOR, KENDRAPARA | PRAKASH CHANDRA DASH VS | // 0 // |
| 255 | D-WP(C)/1071/2024 | BASANTA KUMAR PADHI VS STATE OF ODISHA | BIGYAN KUMAR SHARMA VS | // 0 // |
| 256 | D-WP(C)/1072/2024 | BALARAM KARJEE VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 257 | D-WP(C)/1073/2024 | RATIKANTA MOHANTY VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 258 | D-WP(C)/1074/2024 | M/S REXON STRIPS LTD., ROURKELA VS STATE OF ODISHA | SATYA MOHANTY VS | // 0 // |
| 259 | D-WP(C)/1077/2024 | BINAYA KUMAR DAS VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 260 | D-WP(C)/1078/2024 | RAJAT BEURA VS STATE OF ODISHA | KAPILA CHARAN NAYAK VS | // 0 // |
| 261 | D-WP(C)/1079/2024 | NARAYAN PATRA | GYANA RANJAN SETHI | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | D-WP(C)/1081/2024 | SUDHANSU KAR | JAGAMOHAN PATTANAİK | // |
| | | VS | VS | 0 |
| | | INSPECTOR GENERAL OF REGISTRATION, GOVT. OF ODISHA, CUTTACK | | // |
| 263 | D-WP(C)/1082/2024 | MINAKETAN PRADHAN | GYANA RANJAN SETHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 264 | D-WP(C)/1083/2024 | SAMPARNA RANI DAS | BANSHIDHAR SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | D-WP(C)/1084/2024 | DR. JAGAT MOHAN RATH | BIBHUDUTTA BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 266 | D-WP(C)/1086/2024 | ANTARJYAMI PRADHAN | SANTOSH KUMAR NANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 267 | D-WP(C)/1087/2024 | SHRE BALADEVJEW NURSING COLLEGE, KHURDA | AKSHAYA KUMAR PANDEY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | D-WP(C)/1089/2024 | RAKESH KUMAR GUPTA | UMA CHARAN MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | D-WP(C)/1091/2024 | ADHU BEHERA | MANAS RANJAN KHATUA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | D-WP(C)/1094/2024 | BINAPANI MEHER | JIBAN RANJAN DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | D-WP(C)/1095/2024 | BIPIN BEHERA | DEEPAK KUMAR PANI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | D-WP(C)/1096/2024 | NIRANJAN NAYAK | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |

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|-----------|-------------------------------------|---|---------------------------------|---------------------------------|
| 273 | D-WP(C)/1097/2024 | STATE OF ODISHA TAPAN KUMAR SAMAL VS | KAUSHIK SWAIN VS | // // 0 |
| 274 | D-WP(C)/1099/2024 | STATE OF ODISHA SANJUKTA PANDA VS | TUSARKANTI PRAHARAJ VS | // // 0 |
| 275 | D-WP(C)/1101/2024 | CHIEF MANAGER, BANK OF BARODA AJAY KUMAR PRADHAN VS | GOPAL CHARAN MOHANTY VS | // // 0 |
| 276 | D-WP(C)/1102/2024 WP(C)/367/2024 | THE SECRETARY, PANCHAYATI RAJ DEPT., BBSR BIJAYA KUMAR NAYAK VS | SIDHARTHA MISHRA (1) VS | // // 0 |
| 277 | D-WP(C)/1104/2024 WP(C)/392/2024 | CHIEF MANAGER, PNB, CUTTACK DAMBARUDHAR SA VS | SUSHANTA KUMAR JOSHI VS | // // 0 |
| 278 | D-WP(C)/1105/2024 | STATE OF ODISHA KARUNAKAR PANDA VS | SAMARENDRA MOHANTY VS | // // 0 |
| 279 | D-WP(C)/1108/2024 | STATE OF ODISHA M/S SRI ADITYA LOGISTICS PVT. LTD., KHURDA VS | ASIT KUMAR DASH VS | // // 0 |
| 280 | D-WP(C)/1112/2024 | THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK SUBASINI DEI VS | UMAKANT SAHOO VS | // // 0 |
| 281 | D-WP(C)/1113/2024 | TPCODL, BBSR KAILASH GAND VS | SRI ASIT KUMAR PATNAIK VS | // // 0 |
| 282 | D-WP(C)/1115/2024 | COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER, KALAHANDI. EXECUTIVE ENGINEER, JAGATSINGHPUR VS | LALIT KUMAR MAHARANA VS | // // 0 |
| 283 | D-WP(C)/1116/2024 | MALAY BARIK SK. RAHIM VS | BRAHMANANDA TRIPATHY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|-------------------|--|-----------------------------|--------------------------|
| 284 | D-WP(C)/1117/2024 | DEVADUTTA KATTA VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | // 0 // |
| 285 | D-WP(C)/1118/2024 | BISWANATH JHA VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // |
| 286 | D-WP(C)/1119/2024 | DEBASIS HALDAR VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | // 0 // |
| 287 | D-WP(C)/1120/2024 | BANSIDHAR BARIK VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // |
| 288 | D-WP(C)/1121/2024 | SRIKANT AUTOTECH PVT. LTD., BHADRAK VS STATE OF ODISHA | LALIT KUMAR MAHARANA VS | // 0 // |
| 289 | D-WP(C)/1122/2024 | PRADEEP KUMAR SAHU VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // 0 // |
| 290 | D-WP(C)/1125/2024 | SURENDRA NAYAK VS STATE OF ODISHA | RAKESH BEHERA VS | // 0 // |
| 291 | D-WP(C)/1126/2024 | SUPRIYA DAS VS UNION OF INDIA | DEBENDRA NATH MISRA VS | // 0 // |
| 292 | D-WP(C)/1128/2024 | BASANTA KUMAR DASH VS STATE OF ODISHA | NIRANJAN BISWAL VS | // 0 // |
| 293 | D-WP(C)/1130/2024 | BICHITRANANDA LENKA VS STATE OF ODISHA | DINESH KUMAR PANDA VS | // 0 // |
| 294 | D-WP(C)/1131/2024 | SURENDRA PANIGRAHI VS SURENDRA PANIGRAHI | GOPAL PRASAD JENA VS | // 0 // |
| 295 | D-WP(C)/1137/2024 | LILI MISHRA | PRADEEP KUMAR MAHAPATRA | // |

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|-----------|--------------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | D-WP(C)/1138/2024 | DR. SIDHARTHA HAZARI | SANJAY KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | D-WP(C)/1139/2024 | MADHURI HAZARI | DEEPAK KUMAR SAMANTARAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 298 | D-WP(C)/1140/2024 | DURGA MADHAV PRADHAN | RASHMI RANJAN SINHA | // |
| | | VS | VS | 0 |
| | | VICE CHANCELLOR, BERHAMPUR | | // |
| 299 | D-WP(C)/1141/2024 | SIBO PRASAD PANDA | SACHIDANANDA NAYAK | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 300 | D-WP(C)/1143/2024 | LOKANATH MOHANTY | SACHIDANANDA NAYAK | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 301 | D-WP(C)/1144/2024 | ANANTA KUMAR MOHANTY | SADASIVA PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | D-WP(C)/1145/2024 | SANJAY KUMAR KHUNTIA | SHREYA PATNAIK | // |
| | | VS | VS | 0 |
| | | GENERAL MANAGER, EAST COAST RAILWAY, BBSR | | // |
| 303 | D-WP(C)/1147/2024 | SITALKRUSHNA PRADHAN | AMRITA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/1148/2024 | M/S BHARAT SECURITY SERVICES, JAJPUR | SUBASH CHANDRA PUSPALAKA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | D-WP(C)/1149/2024 | M/S. SAXROBOTIX LAB PVT. LTD. BBSR | PITAMBAR ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | D-WP(C)/1152/2024 | KALI CHARAN BAIRAGI | SUBASH CHANDRA PUSPALAKA | // |
| | | VS | VS | 0 |

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|-----|-------------------|---|------------------------------|--------------------------|
| 307 | D-WP(C)/1154/2024 | STATE OF ODISHA NARENDRA MALI VS | RAJJEET ROY VS | // // 0 |
| 308 | D-WP(C)/1155/2024 | STATE OF ODISHA SWAPNAMAYEE SWAIN VS | SOUMENDRA PATTANAİK VS | // // 0 |
| 309 | D-WP(C)/1156/2024 | STATE OF ODISHA DIPAK MOHAPATRA VS | SARAT CHANDRA MEKAP VS | // // 0 |
| 310 | D-WP(C)/1157/2024 | COLLECTOR D.M., KHURDA AJAYA MANDAL VS | LAMBODAR PRADHAN VS | // // 0 |
| 311 | D-WP(C)/1159/2024 | STATE OF ODISHA SITARAM MANDAL VS | LAMBODAR PRADHAN VS | // // 0 |
| 312 | D-WP(C)/1160/2024 | STATE OF ODISHA CHARU PRASAD SINGHA VS | DILLIP KUMAR MOHAPATRA VS | // // 0 |
| 313 | D-WP(C)/1161/2024 | STATE OF ODISHA SARASWATI SHISHU MANDIR PARICALANA SAMITI, MAYURBHANJ VS | CHITRASEN PARIDA VS | // // 0 |
| 314 | D-WP(C)/1162/2024 | CENTRAL BOARD OF DIRECT TAXES, CBDT, NEW DELHI MIHIR KUMAR BEHERA @ MIHIR BEHERA VS | SUSHANTA KUMAR MOHANTY VS | // // 0 |
| 315 | D-WP(C)/1163/2024 | STATE OF ODISHA M/S JAGDAMBA POLYMERS PVT. LTD., BALASORE VS | RUDRA PRASAD KAR VS | // // 0 |
| 316 | D-WP(C)/1167/2024 | THE MANAGING DIRECTOR, ODISHA AGRO INDUSTRIES CORP. LTD., BBSR HARAPRIYA MOHAKUD VS | MD. GOLAM MADANI VS | // // 0 |
| 317 | D-WP(C)/1168/2024 | STATE OF ODISHA PURNA CHANDRA JENA VS | BIBHUTI RANJAN MOHANTY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|-------------------|--|---------------------------------|--------------------------|
| 318 | D-WP(C)/1172/2024 | PRATIVA SAHOO VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 319 | D-WP(C)/1174/2024 | DR. PRAJYOTI SWAIN VS STATE OF ODISHA | PRAMOD RANJAN BEHERA VS | // 0 // |
| 320 | D-WP(C)/1175/2024 | PRATAP CHANDRA MOHANTY VS STATE OF ODISHA | JITENDRA KUMAR MISHRA (2) VS | // 0 // |
| 321 | D-WP(C)/1176/2024 | KHETRAMOHAN NAYAK VS STATE OF ODISHA | JITENDRA KUMAR MISHRA (2) VS | // 0 // |
| 322 | D-WP(C)/1177/2024 | RAGHUNATH MUDULI VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 323 | D-WP(C)/1178/2024 | SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA | ANAM CHARAN PANDA VS | // 0 // |
| 324 | D-WP(C)/1179/2024 | HAREKRUSHNA PATRA VS STATE OF ODISHA | JITENDRA KUMAR MISHRA (2) VS | // 0 // |
| 325 | D-WP(C)/1181/2024 | SUBHASIS TRIPATHY VS STATE OF ODISHA | SUSANTA KUMAR PRADHAN VS | // 0 // |
| 326 | D-WP(C)/1182/2024 | HAREKRUSHNA SAHOO VS STATE OF ODISHA | JITENDRA KUMAR MISHRA (2) VS | // 0 // |
| 327 | D-WP(C)/1183/2024 | M/S. JYOTI FILLING STATION, BHADRAK VS HINDUSTAN PETROLEUM CORPORATION LTD, MUMBAI | BIPLABA P.B. BAHALI VS | // 0 // |
| 328 | D-WP(C)/1186/2024 | SUBHASMITA KAR VS UNION OF INDIA | NIRANJAN LENKA VS | // 0 // |
| 329 | D-WP(C)/1189/2024 | PANCHU BEHERA | AYODHANATH LENKA | // |

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|-----------|--------------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | D-WP(C)/1190/2024 | SAYED FAROOQUE RAZA | MD. GOLAM MADANI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | D-WP(C)/1191/2024 | PRAHALLAD SABAR | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | SHANTILAL SABAR | | // |
| 332 | D-WP(C)/1193/2024 | KADAMBARI RATH | ANJAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | D-WP(C)/1194/2024 | M/S. SAI OM AGENCY, KORAPUT | SUKANTA KUMAR DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF | | // |
| 334 | D-WP(C)/1195/2024 | JAYANTI MOHAPATRA | DAYANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | D-WP(C)/1197/2024 | SK. ABDUL RAHEMAN | CHITTA RANJAN PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | D-WP(C)/1198/2024 | SAYED SALAM | SURAVI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | D-WP(C)/1199/2024 | DILLIP KUMAR NAYAK | SURAVI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | D-WP(C)/1200/2024 | SUBASH SENAPATI | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | D-WP(C)/1205/2024 | PARAMANANDA SAMAL | KSHIROD KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | D-WP(C)/1206/2024 | SANJUKTA LIMA | JYOTSNAMAYEE SAHOO | // |
| | | VS | VS | 0 |

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|-----------|--------------------------|---|---|---------------------------------|
| 341 | D-WP(C)/1207/2024 | BISWAJYOTI JENA NIMAPADA SARASWATA SANGHA, NIMAPADA VS STATE OF ODISHA | NIROD KUMAR SAHU VS | // // 0 // |
| 342 | D-WP(C)/1208/2024 | BAIRAGI SAMAL VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 343 | D-WP(C)/1210/2024 | DUSHASAN SWAIN VS STATE OF ODISHA | KISHORE CHANDRA RAJGURU MOHAPATRA VS | // 0 // |
| 344 | D-WP(C)/1211/2024 | M/S CITICON ENGINEERS LTD., BBSR VS RAJESH SINGH | SIDHESWAR RATH VS | // 0 // |
| 345 | D-WP(C)/1213/2024 | RICH ENGINEERS AND DEVELOPERS, BBSR VS PUNJAB NATIONAL BANK, BBSR | BISWAJIT NAYAK VS | // 0 // |
| 346 | D-WP(C)/1214/2024 | NIDHI MEHER VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 347 | D-WP(C)/1215/2024 | M/S CITICON ENGINEERS LTD., BBSR VS RAJESH SINGH | SIDHESWAR RATH VS | // 0 // |
| 348 | D-WP(C)/1216/2024 | SARITA MOHANTY VS PUNJAB NATIONAL BANK, BBSR | BISWAJIT NAYAK VS | // 0 // |
| 349 | D-WP(C)/1218/2024 | ARJUNA CHARAN ARLAB VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 350 | D-WP(C)/1219/2024 | NIRMAL CHANDRA KUND VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |
| 351 | D-WP(C)/1220/2024 | SUSHAMA SETHI VS STATE OF ODISHA | BIMBISAR DASH VS | // 0 // |

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| 352 | D-WP(C)/1221/2024 | SASHI KANT DASH VS STATE OF ODISHA | AJAY KUMAR TRIPATHY VS | // 0 // |
| 353 | D-WP(C)/1222/2024 | JOGENDRA KUMAR SAHU VS CHIEF MANAGER BANK OF BARODA, GANJAM | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 354 | D-WP(C)/1223/2024 | DR. MINAKSHI MISHRA VS STATE OF ODISHA | SUVALAXMI DEVI VS | // 0 // |
| 355 | D-WP(C)/1225/2024 | BUTIA KISAN VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 356 | D-WP(C)/1226/2024 | SANATAN DEHERI VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | // 0 // |
| 357 | D-WP(C)/1227/2024 | SHIVA SHANKAR PICTURE PALACE, JHARSUGUDA VS STATE OF ODISHA | BIYOTKESH MOHANTY VS | // 0 // |
| 358 | D-WP(C)/1228/2024 | SANJAY KUMAR SAHU VS STATE OF ODISHA | SIBA SANKAR SAMANTARAY VS | // 0 // |
| 359 | D-WP(C)/1229/2024 | RADHASHYAM PRATAPSINGH VS B.D.A., BBSR | LINGARAJ SARANGI VS | // 0 // |
| 360 | D-WP(C)/1230/2024 | DURGA CHARAN MOHAPATRA VS STATE OF ODISHA | UDIT RANJAN JENA VS | // 0 // |
| 361 | D-WP(C)/1231/2024 | RAJKISHORE JENA VS STATE OF ODISHA | LAXMI NARAYAN PATEL VS | // 0 // |
| 362 | D-ABLAPL/834/2024 | PABITRA SAHU VS STATE OF ODISHA | ROHIT KUMAR SUNA VS | MANAMUNDA /325 /2023 0 // |
| 363 | D-ABLAPL/835/2024 | NUTHURI BEHERA | PRASANT KUMAR BARIK | BHADRAK TOWN /694 /2023 |

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|-----|-------------------|---|---------------------------|--------------------------------------|
| | | VS | VS | () |
| 364 | D-ABLAPL/840/2024 | STATE OF ODISHA GIRIJA PRASAD SAHU | LAXMIDHAR MAHAPATRA | // K.NUAGAON /2 /2024 |
| | | VS | VS | () |
| 365 | D-ABLAPL/841/2024 | STATE OF ODISHA MUKESH SAHU | JAYADEBA BEHERA | // LARAMBA /230 /2023 |
| | | VS | VS | () |
| 366 | D-ABLAPL/843/2024 | STATE OF ODISHA SAMARENDRA BARAD | JAYADEBA BEHERA | // KANAS /170 /2022 |
| | | VS | VS | () |
| 367 | D-ABLAPL/844/2024 | STATE OF ODISHA KEDAR NAYAK | BISHNU PRASAD PRADHAN | // HINJILI /1013 /2023 |
| | | VS | VS | () |
| 368 | D-ABLAPL/847/2024 | STATE OF ODISHA MINO PAN | DIPTI RANJAN BHOKTA | // DAMANJODI /85 /2023 |
| | | VS | VS | () |
| 369 | D-ABLAPL/849/2024 | STATE OF ODISHA SANJAYA KUMAR SAHOO | LAXMINARAYAN SAHOO | // KANKADAHAD /1 /2024 |
| | | VS | VS | () |
| 370 | D-ABLAPL/859/2024 | STATE OF ODISHA D.PADMA CHARAN PRADHAN | SIDDHARTH GOUTAM DAS | // RAMBHA (KHALLIKOTE) /892 /2023 |
| | | VS | VS | () |
| 371 | D-ABLAPL/861/2024 | STATE OF ODISHA SARAT CHANDRA SAHOO | ARIJEET MISHRA | // KOREI /1 /2024 |
| | | VS | VS | () |
| 372 | D-ABLAPL/866/2024 | STATE OF ODISHA BASUDEV SAHOO | RAMANI KANTA PATTANAİK | // / /0 |
| | | VS | VS | () |
| 373 | D-ABLAPL/868/2024 | STATE OF ODISHA(VIG.) RUNU SAGARIA | SUSHANTA KUMAR JOSHI | // KOMNA PS /62 /2023 |
| | | VS | VS | () |
| 374 | D-ABLAPL/871/2024 | STATE OF ODISHA KHIROD MALIK | SUSHANT KUMAR PRADHAN (3) | // KUAKHIA /259 /2021 |
| | | VS | VS | () |

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|-----|-------------------|--|-----------------------------|---|
| 375 | D-ABLAPL/873/2024 | STATE OF ODISHA SK. RAJU @ SK. RAJO VS | CHHABI BEHERA VS | // BHARATPUR PS /245 /2023 () |
| 376 | D-ABLAPL/874/2024 | STATE OF ODISHA SANTANU KUMAR DASH VS | JASHOBANTA DASH VS | // BONAI /73 /2023 () |
| 377 | D-ABLAPL/879/2024 | STATE OF ODISHA JAYKRUSHNA SAHU VS | PABITRA KUMAR NAYAK VS | // MAHILA (BERHAMPUR) /2 /2024 () |
| 378 | D-ABLAPL/884/2024 | STATE OF ODISHA NATABAR MALLIK VS | RAJENDRA NARAYAN ROUT VS | // MANGALPUR /584 /2020 () |
| 379 | D-ABLAPL/890/2024 | STATE OF ODISHA JITENDRA KHILAR VS | JUDHISTHIR SAHOO VS | // NUAGAON /180 /2023 () |
| 380 | D-ABLAPL/892/2024 | STATE OF ODISHA B. PRASAD @ BOYI PRASANTH @ B. PRASANTH VS | SANJAY KUMAR PRADHAN VS | // JARADA /490 /2023 () |
| 381 | D-ABLAPL/904/2024 | STATE OF ODISHA SK WAJID @ RUBLU VS | SAPAN KUMAR LENKA VS | // BALIANTA P.S. /288 /2021 () |
| 382 | D-ABLAPL/906/2024 | STATE OF ODISHA HRUSHI @ HRUSHIKESH BEHERA VS | BIRABAR GANTHIA VS | // ATHGARH /288 /2023 () |
| 383 | D-ABLAPL/910/2024 | STATE OF ODISHA DIBAKAR DHALA VS | HARISH CHANDRA SAHOO VS | // UMERKOTE /1 /2024 () |
| 384 | D-ABLAPL/911/2024 | STATE OF ODISHA SUSANT ROUL VS | ASUTOSH TRIPATHY VS | // INDUASTRIAL,NISA /145 /2023 () |
| 385 | D-ABLAPL/912/2024 | STATE OF ODISHA D. ROBINSON SANU VS STATE OF ODISHA | HARISH CHANDRA SAHOO VS | // UMERKOTE /1 /2024 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|--|-----------------------------|--|
| 386 | D-ABLAPL/916/2024 | MIR SAMSUR VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NAYAGARH /333 /2023 () // |
| 387 | D-ABLAPL/917/2024 | SAHADEBA JENA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BANAPUR P.S. /493 /2023 () // |
| 388 | D-ABLAPL/918/2024 | AMULYA KUMAR DAS @ AMULYA DAS VS STATE OF ODISHA | ARUN KUMAR ACHARYA VS | PIRAHAT P.S /225 /2023 () // |
| 389 | D-ABLAPL/921/2024 | CHANDAN HARIJAN VS STATE OF ODISHA | PREMRAJ GOUDA VS | JHARIGAM /82 /2023 () // |
| 390 | D-ABLAPL/922/2024 | KAMAL LOCHAN DAS VS STATE OF ODISHA | PRADIPTA BEURA VS | / /0 () // |
| 391 | D-ABLAPL/923/2024 | LIPA @ SASMITA SAHU VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | BANAPUR P.S. /476 /2023 () // |
| 392 | D-ABLAPL/924/2024 | DEEPANKAR @ DEEPAK KUMAR ROUT VS STATE OF ODISHA | MANAS KUMAR CHAND VS | MAHILA P.S.(BBSR) /104 /2021 () // |
| 393 | D-ABLAPL/927/2024 | SUBODH KUMAR PRADHAN VS STATE OF ODISHA | ANITA SAHOO VS | / /0 () // |
| 394 | D-ABLAPL/928/2024 | GOURI AGRAWAL VS STATE OF ODISHA | LAXMI NARAYAN PATEL VS | THELKOLOI PS /129 /2023 () // |
| 395 | D-ABLAPL/929/2024 | CHAKRADHAR DAS VS STATE OF ODISHA | JAGANNATH KAMILA VS | SORO /4 /2024 () // |
| 396 | D-ABLAPL/930/2024 | SUNAKAR MALIK VS STATE OF ODISHA | PRATAP CHANDRA MISHRA VS | JENAPUR /367 /2023 () // |
| 397 | D-ABLAPL/931/2024 | RAJA SENDRIA | LAXMI NARAYAN PATEL | BELPAHAR /243 /2023 |

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FILING REPORT AS ON :09/01/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|---|--------------------------|-------------------------------------|
| | | VS | VS | () |
| 398 | D-ABLAPL/933/2024 | STATE OF ODISHA GOURI SHANKAR KHAMARI | KIRTAN DANG | // PUINTALA /233 /2023 |
| | | VS | VS | () |
| 399 | D-ABLAPL/936/2024 | STATE OF ODISHA HEMANTA DAS | SUBHENDU KUMAR NAYAK | // BHUBAN /363 /2021 |
| | | VS | VS | () |
| 400 | D-ABLAPL/939/2024 | STATE OF ODISHA HARIPADA DAS | BIRAJA PRASAD NANDA | // MARINE PST TALCHUA /182 /2023 |
| | | VS | VS | () |
| 401 | D-ABLAPL/940/2024 | STATE OF ODISHA PRAMOD KUMAR BEHERA | GOPAL KRISHNA BEHERA | // G.UDAYAGIRI /1 /2024 |
| | | VS | VS | () |
| 402 | D-ABLAPL/941/2024 | STATE OF ODISHA SHASHANKA SEKHAR MUNI | PRAVASH CHANDRA JENA | // / /0 |
| | | VS | VS | () |
| 403 | D-ABLAPL/943/2024 | STATE OF ODISHA RANJAN KUMAR MISHRA | DEBABRATA RATH | // KEONJHAR TOWN /16 /2024 |
| | | VS | VS | () |
| 404 | D-ABLAPL/947/2024 | STATE OF ODISHA BOPALO @ RUDRA NARAYAN LENKA | DAYANANDA MOHAPATRA | // SAMAL /85 /2014 |
| | | VS | VS | () |
| 405 | D-ABLAPL/955/2024 | STATE OF ODISHA RAHUL NAIK @ PABITRA NAIK | SANTOSH KUMAR MAHANTY | // BHANJANAGAR /506 /2023 |
| | | VS | VS | () |
| 406 | D-ABLAPL/957/2024 | STATE OF ODISHA MOOMIN SINHA | SRIDHAR RATH | // CHAULIAGANJA /4 /2024 |
| | | VS | VS | () |
| 407 | D-ABLAPL/959/2024 | STATE OF ODISHA BADAL NAYAK | BALAKRUSHNA RAY | // SATYABADI /410 /2023 |
| | | VS | VS | () |
| 408 | D-ABLAPL/960/2024 | STATE OF ODISHA DIPU DAS @ SANJAYA KUMAR SAHOO | PRADIPTA BEURA | // / /0 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|--|----------------------------|--|
| 409 | D-ABLAPL/962/2024 | STATE OF ODISHA KAMAL LOCHAN DAS VS | PRADIPTA BEURA VS | // / /0 () |
| 410 | D-ABLAPL/964/2024 | STATE OF ODISHA RAKESH PRADHAN VS | KISHORE KUMAR MISHRA VS | // CHANDANPUR /352 /2023 () |
| 411 | D-ABLAPL/965/2024 | STATE OF ODISHA RAJENDRA NARAYAN DAS @ RAJENDRA DAS VS | SAMBIT BISWAL VS | // KUJANGA /8 /2024 () |
| 412 | D-ABLAPL/967/2024 | STATE OF ODISHA PINAKI PRASAD JENA VS | BALAKRUSHNA RAY VS | // SATYABADI /385 /2023 () |
| 413 | D-ABLAPL/969/2024 | STATE OF ODISHA RAJESH KUMAR BARAL VS | TAPAN JYOTI PANI VS | // CHAULIAGANJA /172 /2023 () |
| 414 | D-ABLAPL/971/2024 | STATE OF ODISHA DEEPAK PARIDA VS | PRAMODA KUMAR MISHRA VS | // PATTAMUNDAI RURAL PS /22 /2023 () |
| 415 | D-ABLAPL/972/2024 | STATE OF ODISHA CHANDAN JENA VS | SAMBIT BISWAL VS | // PARADEEP LOCK /543 /2023 () |
| 416 | D-ABLAPL/974/2024 | STATE OF ODISHA SANTANU BEHERA VS | PARTHA SARATHI DAS VS | // KEONJHAR SADAR /13 /2024 () |
| 417 | D-ABLAPL/977/2024 | STATE OF ODISHA BINOD KUMAR SAHU VS | UDIT RANJAN JENA VS | // BOLANGIR TOWN /483 /2023 () |
| 418 | D-ABLAPL/978/2024 | STATE OF ODISHA SUBASH NAIK @ SUBASH CHANDRA NAIK VS | AKSHAYA KUMAR SAHOO VS | // / /0 () |
| 419 | D-ABLAPL/981/2024 | STATE OF ODISHA RADHARANI NAYAK @ BISWAL VS STATE OF ODISHA | JAYADEBA BEHERA VS | // CHANDABALI /406 /2023 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|---|
| 420 | D-ABLAPL/984/2024 | BASANT PATRA VS STATE OF ODISHA | AJIT KUMAR MOHANTY VS | JAGANNATHA PRASAD /2 /2024 () // |
| 421 | D-ABLAPL/985/2024 | SURYA NARAYAN @ BABUNI SWAIN VS STATE OF ODISHA | RAJESH KUMAR MAHAPATRA VS | TIRTOL /609 /2023 () // |
| 422 | D-ABLAPL/986/2024 | TAPAN DAS VS STATE OF ODISHA | UDIT RANJAN JENA VS | ANANDAPUR /253 /2023 () // |
| 423 | D-ABLAPL/987/2024 | GOLAPA PRADHAN VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | SUNABEDA /2 /2024 () // |
| 424 | D-ABLAPL/989/2024 | SANJAY KUMAR SARANGI VS STATE OF ODISHA | SANKET KANUNGO VS | CHANDAKA P.S. /289 /2022 () // |
| 425 | D-ABLAPL/992/2024 | GURUPADA DAS VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | MARINE PST TALCHUA /182 /2023 () // |
| 426 | D-ABLAPL/994/2024 | GANGADHAR BEHERA VS STATE OF ODISHA | SATYA NARAYAN MISHRA (4) VS | MARINE KASIA /41 /2021 () // |
| 427 | D-ABLAPL/995/2024 | SUBAS DALAI VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | KUDANAGARI /341 /2023 () // |
| 428 | D-ABLAPL/996/2024 | SAHADEB NAG VS STATE OF ODISHA | UDIT RANJAN JENA VS | TUSRA /189 /2023 () // |
| 429 | D-ABLAPL/997/2024 | JITA @ NAYANA SETHI VS STATE OF ODISHA | SURYAKANTA PALAI VS | RAJNAGAR /332 /2022 () // |
| 430 | D-ABLAPL/1002/2024 | TAPAN DAS VS STATE OF ODISHA | UDIT RANJAN JENA VS | GHASIPURA /375 /2023 () // |
| 431 | D-ABLAPL/1003/2024 | KAILASH CHANDRA PANDA | JIBANANANDA MOHANTY | MARKAT NAGAR /246 /2023 |

ORISSA HIGH COURT

FILING REPORT AS ON :09/01/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS STATE OF ODISHA | VS | 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :09/01/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|--|---|----------------------|
| 1 | D-RVWPET/184/2023 RVWPET/184/2023 | ITISHREE SWAIN MP | | 3/2024 |
| 2 | D-WPC(OAC)/3376/2010 WPC(OAC)/3376/2010 | SANGHAMITRA SENAPATI MP | | 3/2024 |
| 3 | D-RFA/981/2024 RFA/1/2024 | LALIT SA @ LALIT MOHAN SA MP | MAHENDRA KUMAR PRADHAN | 6/2024 |
| 4 | D-RFA/981/2024 RFA/1/2024 | LALIT SA @ LALIT MOHAN SA MP | MAHENDRA KUMAR PRADHAN | 7/2024 |
| 5 | D-CONTC/9972/2023 CONTC/9972/2023 | PREMARTHINI MOHANTY MP | DEBENDRA NATH MISRA,,S.K.PANDA | 8/2024 |
| 6 | D-RFA/141/2003 RFA/141/2003 | STAE OF ORISSA MP | A.G.A. | 8/2024 |
| 7 | D-CONTC/1559/2018 CONTC/1559/2018 | DR.SARAT CHANDRA MOHANTY MP | | 9/2024 |
| 8 | D-MATA/1204/2024 MATA/ / | SASMITARANI PATTNAIK MP | GAGAN BIHARI SINGH | 10/2024 |
| 9 | D-CONTC/5570/2023 CONTC/5570/2023 | KANHU CHARAN JENA MP | LAXMIKANTA MOHANTY | 10/2024 |
| 10 | D-TRP(C)/310/2023 TRP(C)/310/2023 | SAROJINI SAHOO @ SWAIN MP | BIJAYA KUMAR NAYAK (3) | 11/2024 |
| 11 | D-MATA/1204/2024 MATA/ / | SASMITARANI PATTNAIK MP | GAGAN BIHARI SINGH | 11/2024 |
| 12 | D-TRP(C)/1136/2024 TRP(C)/ / | DEBASMITA SWAIN MP | AMIYA KUMAR TARAI | 12/2024 |
| 13 | D-RPFAM/1068/2024 RPFAM/ / | TRINATH MOHANTY MP | RANJIT MOHANTY | 19/2024 |
| 14 | D-RPFAM/1068/2024 RPFAM/ / | TRINATH MOHANTY MP | RANJIT MOHANTY | 20/2024 |
| 15 | D-RPFAM/1187/2024 RPFAM/ / | ANUROOP NAYAK MP | AJAY KUMAR NAYAK | 21/2024 |
| 16 | D-SA/159/2000 SA/159/2000 | BACHU VISWANATH MP | M/S DAYANANDA MOHAPATRA | 25/2024 |
| 17 | D-SA/159/2000 SA/159/2000 | BACHU VISWANATH MP | M/S DAYANANDA MOHAPATRA | 26/2024 |
| 18 | D-SA/159/2000 SA/159/2000 | BACHU VISWANATH MP | M/S DAYANANDA MOHAPATRA | 27/2024 |
| 19 | D-SA/206/1996 SA/206/1996 | BAIDHAR MP | M/S.N.P.PARIJA | 28/2024 |
| 20 | D-SA/206/1996 SA/206/1996 | BAIDHAR MP | M/S.N.P.PARIJA | 29/2024 |
| 21 | D-CRLREV/671/2023 CRLREV/671/2023 | NIRANJAN BHARATI MP | SOUBHAGYA KUMAR DASH | 30/2024 |
| 22 | D-SA/206/1996 SA/206/1996 | BAIDHAR MP | M/S.N.P.PARIJA | 30/2024 |
| 23 | D-CRLREV/932/2024 CRLREV/ / | MANORANJAN NANDA MP | JNYANANANDA PANDA | 31/2024 |
| 24 | D-WA/1123/2024 WA/ / | STATE OF ODISHA MP | AMIYA KUMAR MISHRA, A.G.A. | 31/2024 |
| 25 | D-WA/1123/2024 WA/ / | STATE OF ODISHA MP | AMIYA KUMAR MISHRA, A.G.A. | 32/2024 |
| 26 | D-CRLREV/932/2024 | MANORANJAN NANDA | JNYANANANDA PANDA | |

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|----|--------------------------------------|-------------------------------------|------------------------------|---------|
| | CRLREV/ / | MP | | 32/2024 |
| 27 | D-WA/1123/2024 WA/ / | STATE OF ODISHA MP | AMIYA KUMAR MISHRA, A.G.A. | 33/2024 |
| 28 | D-CMP/1000/2024 CMP/ / | M/S. SURAJ MINERALS MP | JAGJIT SINGH CHHABRA | 34/2024 |
| 29 | D-WA/3103/2023 WA/3103/2023 | DR.PANKAJ KUMAR PARHI MP | H.M.DHAL, SAMEER KUMAR DAS | 34/2024 |
| 30 | D-CMP/1196/2024 CMP/ / | BIJAYA KUMAR DAS MP | BANSHIDHAR BAUG | 35/2024 |
| 31 | D-WA/1150/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 35/2024 |
| 32 | D-WA/1150/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 36/2024 |
| 33 | D-CMP/1203/2024 CMP/ / | KRUSHNA MOHAN SAHOO MP | PANCHANAN PANIGRAHI | 36/2024 |
| 34 | D-CMP/1217/2024 CMP/ / | MALATI NAYAK MP | SIDHARATHA MISHRA | 37/2024 |
| 35 | D-FAO/558/2023 FAO/558/2023 | M/S. KHIMJI AND SONS MP | ANKITA MUKHERJI | 37/2024 |
| 36 | D-WA/1150/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 37/2024 |
| 37 | D-WA/1151/2024 WA/ / | STATE OF ODISHA MP | RABI NARAYAN MISHRA,A.G.A | 38/2024 |
| 38 | D-WA/1151/2024 WA/ / | STATE OF ODISHA MP | RABI NARAYAN MISHRA,A.G.A | 39/2024 |
| 39 | D-WA/1165/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND, A.G.A. | 40/2024 |
| 40 | D-BLAPL/838/2024 BLAPL/ / | PRAHALLAD MESUA MP | SITAKANTA HOTA | 41/2024 |
| 41 | D-WA/1165/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND, A.G.A. | 41/2024 |
| 42 | D-RSA/47/2008 RSA/47/2008 | SITANATHA PANDA MP | M/S.P.K.RATH | 41/2024 |
| 43 | D-BLAPL/860/2024 BLAPL/ / | SAJAN BEHERA MP | DEEPAK KU SAHOO | 42/2024 |
| 44 | D-WA/1165/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND, A.G.A. | 42/2024 |
| 45 | D-RSA/1106/2024 RSA/ / | BASANTA GOCHHAYAT MP | SURESH KUMAR MISHRA | 42/2024 |
| 46 | D-BLAPL/2552/2022 BLAPL/2552/2022 | MANGALA KHARA MP | | 43/2024 |
| 47 | D-WA/1166/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND,A.G.A | 43/2024 |
| 48 | D-BLAPL/3892/2023 BLAPL/3892/2023 | SURJYA @ SURJYA NARAYAN SAMAL MP | | 44/2024 |
| 49 | D-WA/1166/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND,A.G.A | 44/2024 |
| 50 | D-WA/1166/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND,A.G.A | 45/2024 |
| 51 | D-WA/1169/2024 WA/ / | STATE OF ODISHA MP | AJODHYA RANJAN DAS,A.G.A | 46/2024 |
| 52 | D-BLAPL/7070/2023 BLAPL/7070/2023 | SANJIB SUNA@SENA MP | | 46/2024 |
| 53 | D-WA/1169/2024 WA/ / | STATE OF ODISHA MP | AJODHYA RANJAN DAS,A.G.A | 47/2024 |
| 54 | D-BLAPL/934/2024 BLAPL/ / | SANJAY LAKRA MP | ANITA DASH | 47/2024 |
| 55 | D-MACA/1029/2024 MACA/ / | SURENDRA BHOI MP | PRADEEP KUMAR MISHRA | 48/2024 |
| 56 | D-BLAPL/968/2024 BLAPL/ / | NIRANJAN PATTJOSHI @ KAMU MP | AMLAN SHAKTI PAUL | 48/2024 |
| 57 | D-WA/1169/2024 WA/ / | STATE OF ODISHA MP | AJODHYA RANJAN DAS,A.G.A | 48/2024 |

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|----|--|--|---------------------------|---------|
| 58 | D-WA/1180/2024 WA/ / | STATE OF ODISHA MP | H.M. DHAL, A.G.A. | 49/2024 |
| 59 | D-MACA/1029/2024 MACA/ / | SURENDRA BHOI MP | PRADEEP KUMAR MISHRA | 49/2024 |
| 60 | D-WA/1180/2024 WA/ / | STATE OF ODISHA MP | H.M. DHAL, A.G.A. | 50/2024 |
| 61 | D-MACA/1092/2024 MACA/ / | DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD., VSS MAROI, SAMBALPUR MP | SUBROJISATPATHY | 50/2024 |
| 62 | D-WA/1188/2024 WA/ / | STATE OF ODISHA MP | RABI NARAYAN MISHRA,A.G.A | 51/2024 |
| 63 | D-MACA/1016/2023 MACA/1016/2023 | ORIENTAL INSURANCE CO. LTD., VSS MAROI, SAMBALPUR MP | RABI NARAYAN MISHRA,A.G.A | 51/2024 |
| 64 | D-WA/1188/2024 WA/ / | STATE OF ODISHA MP | RABI NARAYAN MISHRA,A.G.A | 52/2024 |
| 65 | D-WA/1202/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND,A.G.A | 53/2024 |
| 66 | D-WA/1202/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND,A.G.A | 54/2024 |
| 67 | D-WA/1202/2024 WA/ / | STATE OF ODISHA MP | DHANANJAYA MUND,A.G.A | 55/2024 |
| 68 | D-CRLMC/928/2022 CRLMC/928/2022 | SHAHINA BANO MP | | 61/2024 |
| 69 | D-CRLMC/914/2024 CRLMC/ / | ANIRUDHA BISHI MP | SURYAKANTA DWIBEDI | 62/2024 |
| 70 | D-CRLMC/920/2024 CRLMC/ / | DR. BRAJA SUNDAR SWAIN MP | SARADA PRASAD DASH | 63/2024 |
| 71 | D-CRLA/842/2024 CRLA/ / | SUNAKAR ROUT MP | DIPTI RANJAN BHOKTA | 63/2024 |
| 72 | D-CRLMC/952/2024 CRLMC/ / | SURYA PRAKASH BEHERA MP | MANAS KUMAR CHAND | 64/2024 |
| 73 | D-CRLA/842/2024 CRLA/ / | SUNAKAR ROUT MP | DIPTI RANJAN BHOKTA | 64/2024 |
| 74 | D-CRLA/842/2024 CRLA/ / | SUNAKAR ROUT MP | DIPTI RANJAN BHOKTA | 65/2024 |
| 75 | D-CRLMC/963/2024 CRLMC/ / | AVAYA KUMAR SAHOO MP | DURGA PRASAD DHAL | 65/2024 |
| 76 | D-CRLA/848/2024 CRLA/14/2024 | LAXMI NARAYAN SATPATHY MP | SHUBHENDU KUMAR PARIDA | 66/2024 |
| 77 | D-CRLMC/990/2024 CRLMC/ / | TAPAN BEHERA MP | GHANASHYAM MUDULI | 66/2024 |
| 78 | D-CRLA/848/2024 CRLA/14/2024 | LAXMI NARAYAN SATPATHY MP | SHUBHENDU KUMAR PARIDA | 67/2024 |
| 79 | D-CRLMC/1032/2012 CRLMC/1032/2012 | HARBINDER SINGH DEEN MP | | 67/2024 |
| 80 | D-CRLA/1347/2023 CRLA/1347/2023 | KANDAN MURMU MP | PRAMOD KUMAR JENA | 68/2024 |
| 81 | D-CRLA/851/2024 CRLA/ / | BAGURU @ BABRU @ BABURU NAHAK MP | SANTOSH KUMAR MAHANTY | 69/2024 |
| 82 | D-CRLA/851/2024 CRLA/ / | BAGURU @ BABRU @ BABURU NAHAK MP | SANTOSH KUMAR MAHANTY | 70/2024 |
| 83 | D-ABLAPL/11638/2023 ABLAPL/11638/2023 | DEBENDRA ROUT MP | ANKANN PANDA | 70/2024 |
| 84 | D-CRLA/803/2022 CRLA/803/2022 | KANHU MARANDI@MAJHI MP | CHITTA RANJAN SAHU | 71/2024 |
| 85 | D-ABLAPL/14330/2023 ABLAPL/14330/2023 | SHIBANANDA DASH MP | SURESH KUMAR JENA | 71/2024 |
| 86 | D-CRLA/664/2022 CRLA/664/2022 | ARUN BEHERA MP | BIJAYA KUMAR BEHERA 1 | 72/2024 |
| 87 | D-ABLAPL/13550/2019 ABLAPL/13550/2019 | MANJULATA DAS MP | BIPLAB KUMAR DASH | 72/2024 |
| 88 | D-ABLAPL/14703/2023 ABLAPL/14703/2023 | MEGHAMALA BISWAS MP | SATYASMRUTI MOHANTY | 73/2024 |
| 89 | D-CRLA/893/2024 | HIMANSU SAHOO | PRABHAT KUMAR DAS | |

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|-----|--|---|---|----------|
| | CRLA/ / | MP | | 73/2024 |
| 90 | D-ABLAPL/9986/2023 ABLAPL/9986/2023 | ASHIS TRIPATHY @ ASHIS KUMAR TRIPATHY MP | KUNAKARA MOHANTY | 74/2024 |
| 91 | D-CRLA/893/2024 CRLA/ / | HIMANSU SAHOO MP | PRABHAT KUMAR DAS | 74/2024 |
| 92 | D-CRLA/278/2017 CRLA/278/2017 | BABA@SURUBABU@UJJAL KUMAR NATH MP | PRASANTA KUMAR SAHOO M/S.BHARATI DASH S.SETHI S.SAHOO M | 75/2024 |
| 93 | D-ABLAPL/13108/2023 ABLAPL/13108/2023 | CHITRASEN MOHAPATRA @ DON MP | | 75/2024 |
| 94 | D-ABLAPL/14915/2023 ABLAPL/14915/2023 | JITENDRA SWAIN MP | | 76/2024 |
| 95 | D-CRLA/908/2024 CRLA/ / | SK. NANA @ SK. SADIK QUADIR MP | JAYAKRISHNA MOHAPATRA | 76/2024 |
| 96 | D-CRLA/908/2024 CRLA/ / | SK. NANA @ SK. SADIK QUADIR MP | JAYAKRISHNA MOHAPATRA | 77/2024 |
| 97 | D-ABLAPL/7313/2023 ABLAPL/7313/2023 | SABAR TARAI MP | | 77/2024 |
| 98 | D-ABLAPL/13592/2023 ABLAPL/13592/2023 | SIPUNA NAHAK MP | NRUSINGH CHARAN PATTNAIK | 78/2024 |
| 99 | D-CRLA/909/2024 CRLA/ / | SHANKAR KISHAN MP | UMA SHANKAR PATEL | 78/2024 |
| 100 | D-CRLA/909/2024 CRLA/ / | SHANKAR KISHAN MP | UMA SHANKAR PATEL | 79/2024 |
| 101 | D-CRLA/351/2021 CRLA/351/2021 | PUKHRAJ GOUR MP | TUKUNA KUMAR MISHRA, J.K.PANDA, S.S.DASH, B.KARNA | 80/2024 |
| 102 | D-CRLA/714/2021 CRLA/714/2021 | SAROJ KUMAR SUBUDHI MP | MANAS CHAND | 81/2024 |
| 103 | D-CRLA/70/2017 CRLA/70/2017 | BASANTA SWAIN MP | M/S.S.C.DASH | 82/2024 |
| 104 | D-CRLA/644/2022 CRLA/644/2022 | MADAN MURMU MP | ALOK KUMAR PANDA | 83/2024 |
| 105 | D-CRLA/944/2024 CRLA/ / | SAIYED SHAHBAAZ NAQVI @ SHAHBAJ NAQVI MP | MAKANTA DWIBEDI | 84/2024 |
| 106 | D-CRLA/944/2024 CRLA/ / | SAIYED SHAHBAAZ NAQVI @ SHAHBAJ NAQVI MP | MAKANTA DWIBEDI | 85/2024 |
| 107 | D-CRLA/1382/2023 CRLA/1382/2023 | MAHERAJ UDDIN KHAN MP | SIDHESWAR RATH | 86/2024 |
| 108 | D-CRLA/863/2024 CRLA/13/2024 | SANGRAM JENA@NAYA MP | MANORANJAN KHATUA | 87/2024 |
| 109 | D-WP(C)/982/2024 WP(C)/335/2024 | PC ENTERPRISES, BBSR MP | ANUPAM RATH | 453/2024 |
| 110 | D-WP(C)/984/2024 WP(C)/398/2024 | GAUTAM SAHOO MP | PRATIK DASH | 454/2024 |
| 111 | D-WP(C)/985/2024 WP(C)/ / | PRATAP KUMAR MALLICK MP | SATYA NARAYAN MISHRA 4 | 455/2024 |
| 112 | D-WP(C)/986/2024 WP(C)/ / | LAXMI NARAYAN PANDA MP | LALATENDU SAMANTARAY | 456/2024 |
| 113 | D-WP(C)/990/2024 WP(C)/ / | TARINI PRASAD SINGH MP | BUDHADEV ROUTHAY | 457/2024 |
| 114 | D-WP(C)/41360/2023 WP(C)/41360/2023 | PRAMOD KUMAR PANI MP | SARATHI JYOTI MOHANTY | 458/2024 |
| 115 | D-WP(C)/994/2024 WP(C)/ / | TUKU JENA MP | BHASKAR CHANDRA PANDA | 459/2024 |
| 116 | D-WP(C)/999/2024 WP(C)/ / | SUDHIR KUMAR PATEL MP | PRASANTA KUMAR SATAPATHY | 460/2024 |
| 117 | D-WP(C)/1001/2024 WP(C)/ / | JEEBAN SANGRAM MISHRA MP | SUBAS CHANDRA DAS | 461/2024 |
| 118 | D-WP(C)/1003/2024 WP(C)/ / | DR. NEELIMA KATTI MP | SAMEER KUMAR DAS | 462/2024 |
| 119 | D-WP(C)/1002/2024 WP(C)/ / | SABITA PRADHAN MP | ACHYUTANANDA PATTANAIK | 463/2024 |
| 120 | D-WP(C)/1004/2024 WP(C)/ / | BASANTA KUMAR BEHERA MP | SUBHENDU KUMAR PARIDA | 464/2024 |

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| 121 | D-WP(C)/1007/2024 WP(C)/ / | ARJUNA CHARAN PATRA MP | GOPAL KRUSHNA MOHANTY | 465/2024 |
| 122 | D-WP(C)/1007/2024 WP(C)/ / | ARJUNA CHARAN PATRA MP | GOPAL KRUSHNA MOHANTY | 466/2024 |
| 123 | D-WP(C)/1015/2024 WP(C)/ / | BABULI RAO MP | PRITAM KUMAR MOHANTY | 467/2024 |
| 124 | D-WP(C)/1022/2024 WP(C)/ / | SANTOSH KUMAR MEHER MP | DURGESH NARAYAN RATH | 468/2024 |
| 125 | D-WP(C)/32206/2023 WP(C)/32206/2023 | GIRIDHARI PATEL MP | | 469/2024 |
| 126 | D-WP(C)/1039/2024 WP(C)/ / | LILARANI SWAIN MP | M.PRATAP @ PRATAP KUMAR MOHAPATRA | 470/2024 |
| 127 | D-WP(C)/37883/2023 WP(C)/37883/2023 | LUTHERAN MAHILA SAMITY, KENDRAPALLE MP | REEPALI MAHAPATRA | 471/2024 |
| 128 | D-WP(C)/42661/2023 WP(C)/42661/2023 | KUMARSEN SENAPATI MP | | 472/2024 |
| 129 | D-WP(C)/1049/2024 WP(C)/ / | PITAMBAR BEHERA MP | KRISHNA CHANDRA SAHU | 473/2024 |
| 130 | D-WP(C)/1064/2024 WP(C)/ / | PRABODH KUMAR SAMAL MP | BIJAYA KUMAR BEHERA 1 | 474/2024 |
| 131 | D-WP(C)/1067/2024 WP(C)/ / | RAJKISHORE NAYAK MP | BIJAYA KUMAR BEHERA 1 | 475/2024 |
| 132 | D-WP(C)/40269/2023 WP(C)/40269/2023 | SOCIETY FOR ENVIRONMENTAL PROMOTION MP | HOMIJI HUMAN RESOURCE DEVELOPMENT, BHADRAK | 476/2024 |
| 133 | D-WP(C)/26121/2022 WP(C)/26121/2022 | ALL ODISHA BANK PENSIONERS AND RETIREES WELFARE SOCIETY MP | CUTTACK | 477/2024 |
| 134 | D-WP(C)/1072/2024 WP(C)/ / | BALARAM KARJEE MP | KUNAL KUMAR SWAIN | 478/2024 |
| 135 | D-WP(C)/1073/2024 WP(C)/ / | RATIKANTA MOHANTY MP | KUNAL KUMAR SWAIN | 479/2024 |
| 136 | D-WP(C)/39492/2023 WP(C)/39492/2023 | M/S BAGHEI CHEMICAL INDUSTRIES, KHURDA MP | KUNAL CHANDRA SWAIN | 480/2024 |
| 137 | D-WP(C)/1074/2024 WP(C)/ / | M/S REXON STRIPS LTD., ROURKELA MP | SATYA MOHANTY | 481/2024 |
| 138 | D-WP(C)/1082/2024 WP(C)/ / | MINAKETAN PRADHAN MP | GYANA RANJAN SETHI | 482/2024 |
| 139 | D-WP(C)/1083/2024 WP(C)/ / | SAMPARNA RANI DAS MP | BANSHIDHAR SATAPATHY | 483/2024 |
| 140 | D-WP(C)/8897/2019 WP(C)/8897/2019 | DR.PRANATI SATPATHY MP | M/S.KALI PRASANNA MISHRA | 484/2024 |
| 141 | D-WP(C)/1086/2024 WP(C)/ / | ANTARJYAMI PRADHAN MP | SANTOSH KUMAR NANDA | 485/2024 |
| 142 | D-WP(C)/1089/2024 WP(C)/ / | RAKESH KUMAR GUPTA MP | UMA CHARAN MISHRA | 486/2024 |
| 143 | D-WP(C)/1091/2024 WP(C)/ / | ADHU BEHERA MP | MANAS RANJAN KHATUA | 487/2024 |
| 144 | D-WP(C)/1095/2024 WP(C)/ / | BIPIN BEHERA MP | DEEPAK KUMAR PANI | 488/2024 |
| 145 | D-WP(C)/1099/2024 WP(C)/ / | SANJUKTA PANDA MP | TUSARKANTI PRAHARAJ | 489/2024 |
| 146 | D-WP(C)/1102/2024 WP(C)/367/2024 | BIJAYA KUMAR NAYAK MP | SIDHARTHA MISHRA (1) | 490/2024 |
| 147 | D-WP(C)/1104/2024 WP(C)/392/2024 | DAMBARUDHAR SA MP | SUSHANTA KUMAR JOSHI | 491/2024 |
| 148 | D-WP(C)/1108/2024 WP(C)/ / | M/S SRI ADITYA LOGISTICS PVT. LTD., KHURDA MP | HARID KUMAR DASH | 492/2024 |
| 149 | D-WP(C)/4581/2023 WP(C)/4581/2023 | AMARESH BEHERA MP | AMITAV DAS | 493/2024 |
| 150 | D-WP(C)/9838/2023 WP(C)/9838/2023 | GANESH CHANDRA NAYAK MP | AMITAV DAS | 494/2024 |
| 151 | D-WP(C)/42059/2023 WP(C)/42059/2023 | MEERASHREE SUMAN MP | SUSANTA KUMAR DASH | 495/2024 |
| 152 | D-WP(C)/1112/2024 | SUBASINI DEI | UMAKANT SAHOO | |

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| | WP(C)/ / | MP | | 496/2024 |
| 153 | D-WP(C)/1115/2024 | EXECUTIVE ENGINEER, JAGATSINGHPURLALIT KUMAR MAHARANA | | |
| | WP(C)/ / | MP | | 497/2024 |
| 154 | D-WP(C)/1116/2024 | SK. RAHIM | BRAHMANANDA TRIPATHY | |
| | WP(C)/ / | MP | | 498/2024 |
| 155 | D-WP(C)/1118/2024 | BISWANATH JHA | ARUN KUMAR PATRA | |
| | WP(C)/ / | MP | | 499/2024 |
| 156 | D-WP(C)/1121/2024 | SRIKANT AUTOTECH PVT. LTD., BHADRAKALIT KUMAR MAHARANA | | |
| | WP(C)/ / | MP | | 500/2024 |
| 157 | D-WP(C)/1122/2024 | PRADEEP KUMAR SAHU | SANTOSH KUMAR MAHANTY | |
| | WP(C)/ / | MP | | 501/2024 |
| 158 | D-WP(C)/1125/2024 | SURENDRA NAYAK | RAKESH BEHERA | |
| | WP(C)/ / | MP | | 502/2024 |
| 159 | D-WP(C)/1130/2024 | BICHITRANANDA LENKA | DINESH KUMAR PANDA | |
| | WP(C)/ / | MP | | 503/2024 |
| 160 | D-WP(C)/41059/2023 | SAURABH SAHU | PRASHANTA KUMAR NAYAK | |
| | WP(C)/41059/2023 | MP | | 504/2024 |
| 161 | D-WP(C)/4172/2006 | DAYANIDHI PARIDA | DEBASIS PANIGRAHI | |
| | WP(C)/4172/2006 | MP | | 505/2024 |
| 162 | D-WP(C)/43137/2023 | MURAD ALI KHAN | MD. GOLAM MADANI | |
| | WP(C)/43137/2023 | MP | | 506/2024 |
| 163 | D-WP(C)/20183/2021 | KAILASH CHANDRA DORA | M/S. SADASIVA PATRA,S.RATHA,G.R.PANDA,A.ROUT,GYANA RANJA | |
| | WP(C)/20183/2021 | MP | | 509/2024 |
| 164 | D-WP(C)/9718/2021 | NAYANA BEHERA | KULADA NANDA DAS,M/S SRI SADASIVA PATRA,SHAKTIDHAR MISI | |
| | WP(C)/9718/2021 | MP | | 510/2024 |
| 165 | D-WP(C)/30674/2021 | NITYANANDA DASH | MAHENDRA KUMAR SAHOO | |
| | WP(C)/30674/2021 | MP | | 511/2024 |
| 166 | D-WP(C)/6554/2022 | GITANJALI TAREI | TAPAS KUMAR ACHARYA | |
| | WP(C)/6554/2022 | MP | | 512/2024 |
| 167 | D-WP(C)/1140/2024 | DURGA MADHAV PRADHAN | RASHMI RANJAN SINHA | |
| | WP(C)/ / | MP | | 513/2024 |
| 168 | D-WP(C)/30395/2023 | M/S. LANCER LOGISTICS PVT. LTD.,BANGKOK | KALP KURMY | |
| | WP(C)/30395/2023 | MP | | 514/2024 |
| 169 | D-WP(C)/1145/2024 | SANJAY KUMAR KHUNTIA | SREYA PATNAIK | |
| | WP(C)/ / | MP | | 515/2024 |
| 170 | D-WP(C)/1148/2024 | M/S BHARAT SECURITY SERVICES, JAJPUR | RUBASH CHANDRA PUSPALAKA | |
| | WP(C)/ / | MP | | 516/2024 |
| 171 | D-WP(C)/1149/2024 | M/S. SAXROBOTIX LAB PVT. LTD. BBSR | PITAMBAR ACHARYA | |
| | WP(C)/ / | MP | | 517/2024 |
| 172 | D-WP(C)/28053/2023 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK | | |
| | WP(C)/28053/2023 | MP | | 518/2024 |
| 173 | D-WP(C)/1152/2024 | KALI CHARAN BAIRAGI | SUBASH CHANDRA PUSPALAKA | |
| | WP(C)/ / | MP | | 519/2024 |
| 174 | D-WP(C)/1155/2024 | SWAPNAMAYEE SWAIN | SOUMENDRA PATTANAIAK | |
| | WP(C)/ / | MP | | 520/2024 |
| 175 | D-WP(C)/1156/2024 | DIPAK MOHAPATRA | SARAT CHANDRA MEKAP | |
| | WP(C)/ / | MP | | 521/2024 |
| 176 | D-WP(C)/7726/2016 | ASHIS KUMAR NAYAK | | |
| | WP(C)/7726/2016 | MP | | 522/2024 |
| 177 | D-WP(C)/1155/2024 | SWAPNAMAYEE SWAIN | SOUMENDRA PATTANAIAK | |
| | WP(C)/ / | MP | | 523/2024 |
| 178 | D-WP(C)/1145/2024 | SANJAY KUMAR KHUNTIA | SHREYA PATNAIK | |
| | WP(C)/ / | MP | | 524/2024 |
| 179 | D-WP(C)/1161/2024 | SARASWATI SHISHU MANDIR PARICALAN, RAIPUR | CHITRANSEN, MRIDUL BHANJ | |
| | WP(C)/ / | MP | | 525/2024 |
| 180 | D-WP(C)/1163/2024 | M/S JAGDAMBA POLYMERS PVT. LTD., BALASORE | PRASAD KAR | |
| | WP(C)/ / | MP | | 526/2024 |
| 181 | D-WP(C)/1168/2024 | PURNA CHANDRA JENA | BIBHUTI RANJAN MOHANTY | |
| | WP(C)/ / | MP | | 527/2024 |
| 182 | D-WP(C)/1172/2024 | PRATIVA SAHOO | DURGESH NARAYAN RATH | |
| | WP(C)/ / | MP | | 528/2024 |
| 183 | D-WP(C)/1177/2024 | RAGHUNATH MUDULI | KRISHNA CHANDRA SAHU | |
| | WP(C)/ / | MP | | 529/2024 |

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| 184 | D-WP(C)/1181/2024 WP(C)/ / | SUBHASIS TRIPATHY MP | SUSANTA KUMAR PRADHAN | 530/2024 |
| 185 | D-WP(C)/35913/2023 WP(C)/35913/2023 | BASANTA KUSUM MP | | 531/2024 |
| 186 | D-WP(C)/1190/2024 WP(C)/ / | SAYED FAROOQUE RAZA MP | MD. GOLAM MADANI | 532/2024 |
| 187 | D-WP(C)/1190/2024 WP(C)/ / | SAYED FAROOQUE RAZA MP | MD. GOLAM MADANI | 533/2024 |
| 188 | D-WP(C)/1191/2024 WP(C)/ / | PRAHALLAD SABAR MP | MOHENDRA KUMAR MOHAPATRO | 534/2024 |
| 189 | D-WP(C)/39540/2023 WP(C)/39540/2023 | JYOTI RANJAN PATRO MP | GYANA RANJAN SETHI | 535/2024 |
| 190 | D-WP(C)/1193/2024 WP(C)/ / | KADAMBARI RATH MP | ANJAN KUMAR BISWAL | 536/2024 |
| 191 | D-WP(C)/1194/2024 WP(C)/ / | M/S. SAI OM AGENCY, KORAPUT MP | SUKANTA KUMAR DALAI | 537/2024 |
| 192 | D-WP(C)/40889/2023 WP(C)/40889/2023 | SISIR KUMAR PATRO MP | GYANARANJAN SETHI | 538/2024 |
| 193 | D-WP(C)/1195/2024 WP(C)/ / | JAYANTI MOHAPATRA MP | DAYANANDA MOHAPATRA | 539/2024 |
| 194 | D-WP(C)/1200/2024 WP(C)/ / | SUBASH SENAPATI MP | DILLIP KUMAR MOHAPATRA | 540/2024 |
| 195 | D-WP(C)/36838/2023 WP(C)/36838/2023 | M/S. MARS INFRA PROJECTS PVT. LTD., KHURDA MP | | 541/2024 |
| 196 | D-WP(C)/37604/2023 WP(C)/37604/2023 | VARENYAS, BBSR MP | | 542/2024 |
| 197 | D-WP(C)/1206/2024 WP(C)/ / | SANJUKTA LIMA MP | JYOTSNAMAYEE SAHOO | 543/2024 |
| 198 | D-WP(C)/1207/2024 WP(C)/ / | NIMAPADA SARASWATA SANGHA, NIMARPADA MP | NAROD KUMAR SAHU | 544/2024 |
| 199 | D-WP(C)/1208/2024 WP(C)/ / | BAIRAGI SAMAL MP | AMIT PRASAD BOSE | 545/2024 |
| 200 | D-WP(C)/1210/2024 WP(C)/ / | DUSHASAN SWAIN MP | KISHORE CHANDRA RAJGURU MOHAPATRA | 546/2024 |
| 201 | D-WP(C)/1211/2024 WP(C)/ / | M/S CITICON ENGINEERS LTD., BBSR MP | SIDHESWAR RATH | 547/2024 |
| 202 | D-WP(C)/1214/2024 WP(C)/ / | NIDHI MEHER MP | KUNAL KUMAR SWAIN | 548/2024 |
| 203 | D-WP(C)/1213/2024 WP(C)/ / | RICH ENGINEERS AND DEVELOPERS, BBSR MP | BISWAJIT NAYAK | 549/2024 |
| 204 | D-WP(C)/1215/2024 WP(C)/ / | M/S CITICON ENGINEERS LTD., BBSR MP | SIDHESWAR RATH | 550/2024 |
| 205 | D-WP(C)/1216/2024 WP(C)/ / | SARITA MOHANTY MP | BISWAJIT NAYAK | 551/2024 |
| 206 | D-WP(C)/1218/2024 WP(C)/ / | ARJUNA CHARAN ARLAB MP | KUNAL KUMAR SWAIN | 552/2024 |
| 207 | D-WP(C)/27929/2023 WP(C)/27929/2023 | SANJAY KUMAR SAHOO MP | ARUN KUMAR NAYAK | 553/2024 |
| 208 | D-WP(C)/1225/2024 WP(C)/ / | BUTIA KISAN MP | KUNAL KUMAR SWAIN | 554/2024 |
| 209 | D-WP(C)/1226/2024 WP(C)/ / | SANATAN DEHERI MP | RABI NARAYAN MOHANTY | 555/2024 |
| 210 | D-WP(C)/1227/2024 WP(C)/ / | SHIVA SHANKAR PICTURE PALACE, JHARSUGUDA MP | SHYAMLESH MOHANTY | 556/2024 |
| 211 | D-WP(C)/1228/2024 WP(C)/ / | SANJAY KUMAR SAHU MP | SIBA SANKAR SAMANTARAY | 557/2024 |